

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ) CHENNAI

O.A. NO 102 of 2024

D. Sathasivam, S/o, M. Dhanapal,

..... Appellants

Vs.

The Union of India, Rep by the Secretary,
Ministry of Environment, Forests & Climate Change
And 9 Others.

... Respondents

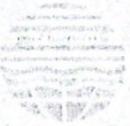
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The above said Documents are certified to be true copies of their respective originals.

Dated at Chennai on this 10th day of July 2024


Counsel for Appellants



TAMILNADU POLLUTION CONTROL BOARD

TNPCB - Revised categorization of industries in view of directions issued by the Central Pollution Control Board under the Section 18(1) (b) of the Water (P&CP) Act, 1974 and the Air (P&CP) Act, 1981.- Approved by the Board – Order issued.

B.P. No. 06

Dated : 02.08.2016

- Read: 1. CPCB Letter No.B-29012/ESS(CPA)/2015-1 dated 7.3.2016.
2. Board Resolution No.CA/BM/09/2016 dated 29.7.2016.

Tamil Nadu Pollution Control Board vide B.P. No.34 dated 5.10.2012 issued the list of industries which are classified as Red, Orange and Green Category Industries as per the directions issued by the Central Pollution Control Board on 4.6.2012. Subsequently in 2013, the Board vide B.P. No. 37 dated 1.6.2013 has issued a revised list with the addition of left-out industries.

Now the CPCB vide letter No. B-29012/ESS(CPA)/2015-1, dated 7.3.2016 has issued direction to all the Chairman, State Pollution Control Boards / Pollution Control Committees under the section 18(1) (b) of the Water (P&CP) Act, 1974 and under the Air (P&CP) Act, 1981 regarding harmonization of classification of industrial sectors under Red / Orange / Green / White Categories. In the directions the CPCB has mentioned interalia as follows:-

Now, therefore, in exercises of the powers delegated to the Chairman, CPCB under Section 18 (1) (b) of the Water (P&CP) Act, 1974 and Section 18(1) (b) Air (P&CP) Act, 1981 the earlier Directions issued in June 2012, in the context of categorization of industries as Red, Orange & Green are withdrawn with immediate effect and the following 'Directions' are hereby issued for compliance by all SPCBs and PCCs:

1. That the SPCBs and PCCs shall adopt the Revised Criteria of categorization of industrial sectors as detailed in table nos. F1, F2, F3 and F4 and Revised Lists of Red, Orange, Green and White categories of industrial sectors, presented at table no. G2, G3, G4 and G5 respectively in the 'Final Report' as attached herewith immediately.

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T/C
9/2

2. That all pending applications for consideration of 'Consent to Establish' and 'Consent to Operate' and future such applications shall be processed as per revised criteria.
3. That the SPCBs and PCCs will provide the list of industries identified in each category existing in the State which have been considered for grant of consents. SPCBs/PCCs will forward the list of such industries before 31.05.2016 and the same will be uploaded on the websites of respective SPCB/PCC.
4. That the 'Revised Lists of Red, Orange, Green and White category of industrial sectors' shall be used by the SPCBs and PCCs for Consent Management and inventorization of industries under Red, Orange, Green and White categories. Siting of industries shall be only in conforming area. SPCBs/PCCs shall evolve sector specific plans for control of pollution and industrial surveillance for verifying compliance.
5. That the SPCBs and PCCs shall revise / prepare the inventory of Red, Orange, Green and White categories of industries operating in their jurisdiction based on the revised criteria specified in the Final Report and submit the same to CPCB within 90 days i.e., before 30.05.2016 in hard copy as well as soft copy.
6. That the listed category of industries or those identified later-on under different categories shall not be linked to sanction of loan /finance or bank proceedings.
7. That any further addition of any new or left-over industrial sector and their categorization which is not in the revised list of Red, Orange, Green and White industrial sectors, shall be done at the level of concerned SPCB / PCC following revised criteria & guidelines as detailed in the attached document and no concurrence of CPCB shall normally be required. It is further clarified that while categorizing the industries, fractional numbers shall be rounded off to nearest integer.

Based on the directions of CPCB, the TNPCB has instructed all the District Environmental Engineers to fit in the industries in their jurisdiction. They were also instructed to give score and classify the industries which are not covered in the CPCB list and to send a complete list to the Board. Accordingly, they furnished the list. The list was scrutinized by the Committee comprising of Seniors Engineers of the Board headed by the Member Secretary. The Committee has classified 14 types of industries under Red, Orange and Green based on scoring. The final list is given in Annexure.

In view of the above and in order to comply with the directions of the CPCB issued under Section 18 (1) (b) of the Water (P&CP) Act, 1974 and under Section 18(1)(b) of the Air (P&CP) Act, 1981, the list was placed before the Board for approval. Further it was also placed before the Board to authorize the Chairman, TNPCB to issue orders for addition of any new or left-over industrial sector and their categorization which is not in the revised list of Red, Orange, Green and White industrial sectors, on getting the recommendation from the committee headed by the Member Secretary. The Miscellaneous Category of industries will be reviewed by the Committee on frequent interval.

The Board vide resolution No. CA/BM/09/2016 dated 29.7.2016, resolved to approve the proposal for revised categorization of industries (list enclosed) in view of directions dated 7.3.2016, issued by the Central Pollution Control Board under Section 18(1) (b) of the Water (P&CP) Act, 1974 and the Air (P&CP) Act, 1981. The Board also resolved to authorize the Chairman, TNPCB to issue orders for addition of any new or left-over industrial sector and their categorization which is not in the revised list of Red, Orange, Green and White industrial sectors, on getting the recommendation from the committee headed by the Member Secretary and that the Miscellaneous type of industries shall be reviewed by the Committee frequently to fit the industries in the respective type.

Encl: List of revised Categorization.

Sd/xxxx
Member Secretary

To

- 1 All JCEEs (Monitoring), TNPCB
- 2 All DEEs, TNPCB
- 3 All HODs In Board Office

They are requested to provide a copy of this B.P to all the Engineers working under them

Copy to

- 1 PS to Chairman
- 2 PS to Member Secretary
- 3 BMS
- 4 File
- 5 Spare

R. Rajendran
For Member Secretary 2/8/2016

M.D.
2/8/2016

List of Red, Orange, Green and White category Industries as per CPCB Directions

1. Red Category Industries- 85 Nos

S No	Type code	Category	Industry sector-Types	Ref
1	1001	Red	Isolated storage of hazardous chemicals (as per schedule of Manufacturing, Storage of Hazardous Chemicals Rules, 1989 as amended)	
2	1002	Red	Automobile Manufacturing plants (integrated facilities) having either one or combinations of polluting activities namely washing, metal surface finishing operations, pickling, plating, electroplating, phosphating, painting, heat treatment etc Heavy Engineering and Ship building are merged in this Category.	3-Red-Anne x
3	1003	Red	Industries engaged in recycling / reprocessing/ recovery/ reuse of Hazardous Waste under schedule iv of HW(M,H & TBM) rules, 2008 - Items namely - Spent cleared metal catalyst containing copper, Spent cleared metal catalyst containing zinc	
4	1004	Red	Manufacturing of lubricating oils, grease and petroleum based products	
5	1005	Red	DG Set of capacity ≥ 5 MVA	
6	1006	Red	Industrial carbon including electrodes and graphite blocks, activated carbon, carbon black	
7	1007	Red	Lead acid battery manufacturing (excluding assembling and charging of lead- acid battery in micro scale)	
8	1008	Red	Phosphate rock processing plant	
9	1009	Red	Power generation plant [except Wind and Solar renewable power plants of all capacities and Mini Hydel power plant of capacity <25MW]	
10	1010	Red	Industries engaged in recycling / reprocessing/ recovery/ reuse of Hazardous Waste under schedule iv of HW(M, H& TBM) Rules, 2008 - Items namely - Spent catalyst containing nickel, cadmium, Zinc, copper, arsenic, vanadium and cobalt,	
11	1011	Red	Processes involving chlorinated hydrocarbons	
12	1012	Red	Sugar (excluding Khandasari)	
13	1013	Red	Fibre glass production and processing (excluding moulding) including Lead containing glass	
14	1014	Red	Fire crackers manufacturing and bulk storage facilities	
15	1015	Red	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW (M, H& TBM) Rules, 2008 - Items namely - Dismantlers Recycling Plants - Components of waste electrical and electronic assemblies comprising accumulators and other batteries included on list A, mercury-switches, activated glass cullets from cathode-ray tubes and other activated glass and PCB-capacitors, or any other component contaminated with Schedule 2 constituents (e.g. cadmium, mercury, lead, polychlorinated biphenyl) to an extent that they exhibit hazard characteristics indicated in part C of this Schedule	
16	1016	Red	Milk processes and dairy products (integrated project)	
17	1017	Red	Phosphorous and its compounds	
18	1018	Red	Pulp & Paper (waste paper based without bleaching process to manufacture Kraft paper)	

19	1019	Red	Coke making, liquefaction, coal tar distillation or fuel gas making	
20	1020	Red	Manufacturing of explosives, detonators, fuses including management and handling activities	
21	1021	Red	Manufacturing of paints varnishes, pigments and intermediate (excluding blending/mixing)	
22	1022	Red	Organic Chemicals manufacturing	
23	1023	Red	Airports and Commercial Air Strips having waste water generation 100 KLD and above	O-84
24	1024	Red	Asbestos and asbestos based industries	
25	1025	Red	Basic chemicals and electro chemicals and its derivatives including manufacturing of acid	
26	1026	Red	Cement	
27	1027	Red	Chlorates, per-chlorates & peroxides	
28	1028	Red	Chlorine, fluorine, bromine, iodine and their compounds	
29	1029	Red	Dyes and Dye- Intermediates	
30	1030	Red	Health-care Establishment (as defined in BMW Rules) having incinerator irrespective of waste generation (or) having total waste water generation 100 KLD and above	O-85
31	1031	Red	Hotels having overall wastewater generation @ 100 KLD and more (or) having rooms 100 and above	O-38
32	1032	Red	Industries engaged in recycling / reprocessing/ recovery/ reuse of Hazardous Waste under schedule iv of HW(M, H & TBM) Rules, 2008 - Items namely - Lead acid battery plates and other lead scrap/ ashes/ residues not covered under Batteries (Management and Handling) Rules, 2001. [* Battery scrap, namely: Lead battery plates covered by ISRI, Code word "Rails" Battery lugs covered by ISRI, Code word "Rakes". Scrap drained/dry while intact, lead batteries covered by ISRI, Code word "rains".	
33	1033	Red	Industries engaged in recycling / reprocessing/ recovery/ reuse of Hazardous Waste under schedule iv of HW(M, H & TBM) Rules, 2008 - items namely - Integrated Recycling Plants -Components of waste electrical and electronic assemblies comprising accumulators and other batteries included on list A, mercury- switches, activated glass cullets from cathode-ray tubes and other activated glass and PCB-capacitors, or any other component contaminated with Schedule 2 constituents (e.g. cadmium, mercury, lead, polychlorinated biphenyl) to an extent that they exhibit hazard characteristics indicated in part C of this Schedule	
34	1034	Red	Manufacturing of glue and gelatin	
35	1035	Red	Mining and ore beneficiation	
36	1036	Red	Nuclear power plant	
37	1037	Red	Pesticides (technical) (excluding formulation)	
38	1038	Red	Photographic film and its chemicals	
39	1039	Red	Railway locomotive work shop / Integrated road transport workshop / Authorized service centers having waste water generation 100 KLD and above	O-90
40	1040	Red	Yarn / Textile processing involving any effluent/ emission generating processes including bleaching, dyeing, printing and colouring	
41	1041	Red	Chlor Alkali	
42	1042	Red	Ship Breaking Industries	
43	1043	Red	Oil and gas extraction including CBM (offshore & on-shore)	

			extraction through drilling wells)	
44	1044	Red	Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	
45	1045	Red	Tanneries	
46	1046	Red	Ports and harbour, jetties and dredging operations	
47	1047	Red	Synthetic fibers including rayon, tyre cord, polyester filament yarn	
48	1048	Red	Thermal Power Plants	
49	1049	Red	Slaughter house (as per notification S.O.270(E)dated 26.03.2001)and meat processing industries, bone mill, processing of animal horn, hoofs and other body parts	
50	1050	Red	Aluminium Smelter	
51	1051	Red	Copper Smelter	
52	1052	Red	Fertilizer (basic) (excluding formulation)	
53	1053	Red	Iron & Steel (involving processing from ore/ integrated steel plants) and or Sponge Iron units	
54	1054	Red	Pulp & Paper (waste paper based units with bleaching process to manufacture writing & printing paper)	
55	1055	Red	Zinc Smelter	
56	1056	Red	Oil Refinery (mineral Oil or Petro Refineries)	
57	1057	Red	Petrochemicals Manufacturing (including processing of Emulsions of oil and water)	
58	1058	Red	Pharmaceuticals	
59	1059	Red	Pulp & Paper (Large-Agro + wood), Small Pulp & Paper (agro based-wheat straw/rice husk)	
60	1060	Red	Distillery (molasses / grain / yeast based)	
61	1061	Red	Synthetic detergents and soaps (excluding formulation) having waste water generation 100 KLD and above	O-13
62	1062	Red	Automobile servicing, repairing and painting (excluding only fuel dispensing) having waste water generation 100 KLD and above	O-18
63	1063	Red	Building and construction project more than 20,000 sq.m built up area and having waste water generation 100 KLD and above	O-21
64	1064	Red	Ceramics and Refractories having coal/fuel consumption 12 MT/day and more	O-22
65	1065	Red	Fermentation industry including manufacture of yeast, beer, distillation of alcohol (Extra Neutral Alcohol) having waste water generation 100 KLD and above	O-27
66	1066	Red	Ferrous and Non- ferrous metal extraction involving different furnaces through melting, refining, re-processing, casting and alloy making - secondary production of Ferrous and Non- ferrous metals more than 1 MT/hr production (or) Lead extraction irrespective of capacity (or) metal extraction having Induction Furnace clubbed with AOD furnace	O-28
67	1067	Red	Industry or processes involving foundry operations having capacity of 5 MT/hr and more as such units require using coal/coke at more than 500 Kg/hr	O-42
68	1068	Red	Manufacturing of glass (Lead glass only)	O-45
69	1069	Red	Non-alcoholic beverages (soft drink) & bottling of alcohol/ non-alcoholic products having waste water generation 100 KLD and above	O-53

70	1070	Red	Vegetable oil manufacturing including solvent extraction and refinery / hydrogenated oils having waste water generation 100 KLD and above	O-71
71	1071	Red	Parboiled Rice Mills having waste water generation 100 KLD and above (or) fuel consumption 12 MTD and above (or) both	O-79
72	1072	Red	Common treatment and disposal facilities-TSDF	1R
73	1073	Red	Common treatment and disposal facilities-E-waste recycling	1R
74	1074	Red	Common treatment and disposal facilities-CBMWTF	1R
75	1075	Red	Effluent conveyance project	1R
76	1076	Red	Common treatment and disposal facilities-Solvent/Acid recovery plant	1R
77	1077	Red	MSW sanitary landfill site	1R
78	1078	Red	Common treatment and disposal facilities-CETP for Red category Industries	1R
79	1079	Red	Industrial Estates/ Parks/ Complexes/ areas/ Export processing zones/ SEZs/ Bio-tech parks/ Leather complex	5R
80	1080	Red	Pharmaceutical R & D activities (For sustained release/ extended release of drugs only and not for commercial purpose)	O-74
LEFT OUT SECTORS IN THE CPCB CATEGORISATION				
81	1081	Red	Sewage Treatment Plant	
82	1082	Red	Reclamation/dopolymerisation/pyrolysis of plastic/rubber to get oil, carbon black etc.	
83	1083	Red	Tyre, tube & rubber components	
84	1084	Red	Analytical & material testing lab	
85	1999	Red	Miscellaneous (Red)	

NOTE : SI.No. 61 to 80 are added to get clarity in CPCB list, and SI.No. 81 to 84 are added based on scoring done by TNPCCB

2. Orange Category Industries- 97 Nos

Sl No	Type code	Category	Industry sector-Types	Ref
1	2001	Orange	Dismantling of rolling stocks (wagons/ coaches)	
2	2002	Orange	Bakery and confectionery units with production capacity > 1 TPD (With ovens / furnaces)	
3	2003	Orange	Chanachur and laddoo from puffed and beaten rice(muri and shira) using husk fired oven	
4	2004	Orange	Coated electrode manufacturing	
5	2005	Orange	Compact disc computer floppy and cassette manufacturing / Reel manufacturing	
6	2006	Orange	Flakes from rejected PET bottle	
7	2007	Orange	Food and food processing including fruits and vegetable processing	
8	2008	Orange	Jute processing without dyeing	
9	2009	Orange	Manufacturing of silica gel	
10	2010	Orange	Manufacturing of tooth powder, toothpaste, talcum powder and	

67	2067	Orange	Thermocol manufacturing (with boiler)	
68	2068	Orange	Tobacco products including cigarettes and tobacco/ opium processes	
69	2069	Orange	Transformer repairing/ manufacturing (dry process only)	
70	2070	Orange	Tyres and tubes vulcanization/ hot retreating	
71	2071	Orange	Vegetable oil manufacturing including solvent extraction and refinery /hydrogenated oils having waste water generation less than 100 KLD	R-70
72	2072	Orange	Wire drawing and wire netting	
73	2073	Orange	Dry cell battery (excluding manufacturing of electrodes) and assembling & charging of acid lead battery on micro scale	
74	2074	Orange	Pharmaceutical formulation and for R & D purpose (For sustained release/ extended release of drugs and not for commercial purpose)	
75	2075	Orange	Synthetic resins	
76	2076	Orange	Synthetic rubber excluding molding	
77	2077	Orange	Cashew nut processing	
78	2078	Orange	Coffee seed processing	
79	2079	Orange	Parboiled Rice Mills having waste water generation less than 100 KLD and fuel consumption less than 12 MTD	R-71
80	2080	Orange	Foam manufacturing	
81	2081	Orange	Industries engaged in recycling / reprocessing/ recovery/ reuse of Hazardous Waste under schedule iv of HW (M, H& TBM) Rules, 2008 - Items namely - Used Oil - As per specifications prescribed from time to time.	
82	2082	Orange	Industries engaged in recycling / reprocessing/ recovery /reuse of Hazardous Waste under schedule iv of HW (M, H& TBM) rules, 2008 - Items namely - Waste Oil-As per specifications prescribed from time to time.	
83	2083	Orange	Producer gas plant using conventional up drift coal gasification (linked to rolling mills glass and ceramic industry refectories for dedicated fuel supply)	
84	2084	Orange	Airports and Commercial Air Strips having waste water generation less than 100 KLD	R-23
85	2085	Orange	Health-care Establishment (as defined in BMW Rules) without incinerator and having total waste water generation less than 100 KLD	R-30
86	2086	Orange	Common treatment and disposal facilities- CETP for Orange category Industries	1R
87	2087	Orange	Manufacturing of pasted veneers using coal fired boiler and by sun drying	G-28
88	2088	Orange	Tea processing (with boiler)	G-63
89	2089	Orange	Railway locomotive work shop / Integrated road transport workshop / Authorized service centers having waste water generation less than 100 KLD	R-39
LEFT OUT SECTORS IN THE CPCB CATEGORISATION				
90	2090	Orange	Match work units	
91	2091	Orange	Infrastructure development projects including educational institutions, community hall, kalyanamandam, IT Park, Theme park (having waste water generation <100 KLD).	
92	2092	Orange	Desalination plant.	

			other cosmetic items	
11	2011	Orange	Printing or etching of glass sheet using hydrofluoric acid	
12	2012	Orange	Silk screen printing, sari printing by wooden blocks	
13	2013	Orange	Synthetic detergents and soaps(excluding formulation) having waste water generation less than 100 KLD	R-61
14	2014	Orange	Thermometer manufacturing	
15	2015	Orange	Cotton spinning and weaving (medium and large scale)	
16	2016	Orange	Almirah, Grill Manufacturing (Dry Mechanical Process) with painting	W-37
17	2017	Orange	Aluminium & copper extraction from scrap using oil fired furnace (dry process only)	
18	2018	Orange	Automobile servicing, repairing and painting (excluding only fuel dispensing) having waste water generation less than 100 KLD	R-62
19	2019	Orange	Ayurvedic and homeopathic medicine (with Boiler)	
20	2020	Orange	Brickfields (excluding fly ash brick manufacturing using lime process)	
21	2021	Orange	Building and construction project more than 20,000 sq.m built up area and having waste water generation less than 100 KLD	R-63
22	2022	Orange	Ceramics and Refractories having coal/fuel consumption less than 12 MT/day	R-64
23	2023	Orange	Coal washeries	
24	2024	Orange	Dairy and dairy products (small scale)	
25	2025	Orange	DG set of capacity >1MVA but < 5MVA	
26	2026	Orange	Dry coal processing, mineral processing, Industries involving ore sintering, pelletsating, grinding & pulverization	
27	2027	Orange	Fermentation industry including manufacture of yeast, beer, distillation of alcohol (Extra Neutral Alcohol) having waste water generation less than 100 KLD	R-65
28	2028	Orange	Ferrous and Non- ferrous metal extraction involving different furnaces through melting, refining, re-processing, casting and alloy making- Secondary production of Ferrous and Non-ferrous metals (excluding lead) upto 1 MT/hr production	R-66
29	2029	Orange	Fertilizer (granulation / formulation / blending only)	
30	2030	Orange	Fish feed, poultry feed and cattle feed	
31	2031	Orange	Fish processing and packing (excluding chilling of fishes)	
32	2032	Orange	Forging of ferrous and non- ferrous metals (using oil and gas fired furnaces)	
33	2033	Orange	Formulation/ pelletization of camphor tablets, naphthalene balls from camphor/ naphthalene powders.	
34	2034	Orange	Glass ceramics, earthen potteries and tile manufacturing using oil and gas fired kilns, coating on glasses using cerium fluorides and magneslum fluoride etc.	
35	2035	Orange	Gravure printing, digital printing on flex, vinyl	
36	2036	Orange	Heat treatment using oil fired furnace (without cyaniding)	
37	2037	Orange	Hot mix plants	
38	2038	Orange	Hotels (< 3 star) (or) hotels having > 20 rooms and less than 100 rooms (or) having waste water generation > 10 KLD and less than 100 KLD and having a coal/Oil fired Boiler	R-31
39	2039	Orange	Ice cream	
40	2040	Orange	Industries engaged in recycling / reprocessing/ recovery/ reuse of Hazardous Waste under schedule iv of HW (M, H& TBM)	

			Rules, 2008 - Items namely - Paint and Ink Sludge/residues	
41	2041	Orange	Industries engaged in recycling / reprocessing/ recovery/ reuse of Hazardous Waste under schedule iv of HW (M, H & TBM) Rules, 2008 - Items namely - Brass Dross, Copper Dross, Copper Oxide Mill Scale, Copper Reverts, Cake & Residues, Waste Copper and copper alloys in dispersible form, Slags from copper processing for further processing or refining, Insulated Copper Wire, Scrap/copper with PVC sheathing including ISRI-code material namely "Druid", Jelly filled Copper cables, Zinc Dross-Hot dip Galvanizers SLAB, Zinc Dross-Bottom Dross, Zinc ash/Skimming arising from galvanizing and die casting operations, Zinc ash/ Skimming/ other zinc bearing wastes arising from smelting and refining, Zinc ash and residues including zinc alloy residues in dispersible form.	
42	2042	Orange	Industry or processes involving foundry operations having capacity less than 5 MT/hr as such units require coal/coke at less than 500 Kg/hr	R-67
43	2043	Orange	Lime manufacturing (using lime kiln)	
44	2044	Orange	Liquid floor cleaner, black phenyl, liquid soap, glycerol mono-stearate manufacturing	
45	2045	Orange	Manufacturing of glass (except Lead glass)	R-68
46	2046	Orange	Manufacturing of iodized salt from crude/ raw salt	
47	2047	Orange	Manufacturing of mirror from sheet glass	
48	2048	Orange	Manufacturing of mosquito repellent coil	
49	2049	Orange	Manufacturing of Starch/Sago	
50	2050	Orange	Mechanized laundry using oil fired boiler	
51	2051	Orange	Modular wooden furniture from particle board, MDF < swan timber etc, Ceiling tiles/ partition board from saw dust, wood chips etc., and other agricultural waste using synthetic adhesive resin, wooden box making (With boiler)	G-64
52	2052	Orange	New highway construction project	
53	2053	Orange	Non-alcoholic beverages (soft drink) & bottling of alcohol/ non-alcoholic products having waste water generation less than 100 KLD	R-69
54	2054	Orange	Paint blending and mixing (Ball mill)	
55	2055	Orange	Paints and varnishes (mixing and blending)	
56	2056	Orange	Ply-board manufacturing (including Veneer and laminate) with oil fired boiler/ thermic fluid heater(without resin plant)	
57	2057	Orange	Potable alcohol (IMFL) by blending, bottling of alcohol products	
58	2058	Orange	Printing ink manufacturing	
59	2059	Orange	Printing press	
60	2060	Orange	Reprocessing of waste plastic including PVC	
61	2061	Orange	Rolling mill (oil or coal fired) and cold rolling mill	
62	2062	Orange	Spray painting, paint baking, paint shipping	
63	2063	Orange	Steel and steel products using various furnaces like blast furnace /open hearth furnace/ induction furnace / arc furnace / submerged arc furnace / basic oxygen furnace /hot rolling reheated furnace	
64	2064	Orange	Stone crushers	
65	2065	Orange	Surgical and medical products including prophylactics and latex	
66	2066	Orange	Teflon based products	

93	2093	Orange	Sizing Units	
94	2094	Orange	Chemical mixing cum storage units	
95	2095	Orange	Natural rubber processing	
96	2096	Orange	Pesticides formulation	
97	2999	Orange	Miscellaneous (Orange)	

NOTE : Sl.No. 84 to 89 are added to get clarity in CPCB list, and Sl.No. 90 to 96 are added based on scoring done by TNPCB

3. Green Category Industries- 68 Nos

Sl No	Type code	Category	Industry sector-Types	Ref
1	3001	Green	Aluminium utensils from aluminium circles by pressing only (dry mechanical operation)	
2	3002	Green	Ayurvedic and homeopathic medicines (without boiler)	
3	3003	Green	Bakery /confectionery / sweets products (with production capacity <1tpd (with gas or electrical oven)	
4	3004	Green	Bi-axially oriented PP film along with metalizing operations	
5	3005	Green	Biomass briquettes (sun drying) without using toxic hazardous wastes	
6	3006	Green	Blending of melamine resins & different powder, additives by physical mixing	
7	3007	Green	Brass and bell metal utensils manufacturing from circles (dry mechanical operation without re-rolling facility)	
8	3008	Green	Candy	
9	3009	Green	Cardboard or corrugated box and paper products (excluding paper or pulp manufacturing and without using boilers)	
10	3010	Green	Carpentry & wooden furniture manufacturing (excluding saw mill) with the help of electrical (motorized) machines such as electrical wood planner, steel saw cutting circular blade, etc.	
11	3011	Green	Cement products (without using asbestos / boiler / steam curing) like pipe, pillar, jafri, well ring, block/ tiles etc.(should be done in closed covered shed to control fugitive emissions)	
12	3012	Green	Ceramic colour manufacturing by mixing & blending only (not using boiler and wastewater recycling process)	
13	3013	Green	Chilling plant, cold storage and ice making	
14	3014	Green	Coke briquetting (sun drying)	
15	3015	Green	Cotton spinning and weaving (small scale)	
16	3016	Green	Dal Mills	
17	3017	Green	Decoration of ceramic cups and plates by electric furnace	
18	3018	Green	Digital printing on PVC clothes	
19	3019	Green	Facility of handling, storage and transportation of food grains in bulk	
20	3020	Green	Flour mills (dry process)	
21	3021	Green	Glass, ceramic, earthen potteries, tile and tile manufacturing using electrical kiln or not involving fossil fuel kiln	
22	3022	Green	Glue from starch (physical mixing) with gas / electrically operated oven / boiler	
23	3023	Green	Gold and silver smithy (purification with acid smelting operation and sulphuric acid polishing operation) (using less or equal to 1	

			litre of sulphuric acid/ nitric acid per month)	
24	3024	Green	Heat treatment with any of the new technology like ultrasound probe, induction hardening, ionization beam, gas carburizing etc (Finalization of categorization subject to field verification)	
25	3025	Green	Insulation and other coated papers (excluding paper or pipe manufacturing)	
26	3026	Green	Leather foot wear and leather products (excluding tanning and hide processing except cottage scale)	
27	3027	Green	Lubricating oil, greases or petroleum based products (only blending at normal temperature)	
28	3028	Green	Manufacturing of pasted veneers using gas fired boiler or thermic fluid heater and by sun drying (except coal fired Boiler)	O-88
29	3029	Green	Oil mill Ghani and extraction (no hydrogenation / refining)	
30	3030	Green	Packing materials manufacturing from non asbestos fibre, vegetable fibre yarn	
31	3031	Green	Phenyl / toilet cleaner formulation and bottling	
32	3032	Green	Polythene and plastic processed products manufacturing (virgin plastic)	
33	3033	Green	Poultry, Hatchery and piggery	
34	3034	Green	Power looms (without dye and bleaching)	
35	3035	Green	Puffed rice (muri) (using gas or electrical heating system)	
36	3036	Green	Pulverization of bamboo and scrap wood	
37	3037	Green	Ready mix cement concrete	
38	3038	Green	Reprocessing of waste cotton	
39	3039	Green	Rice mill (Rice hullers only)	
40	3040	Green	Rolling mill (gas fired) and cold rolling mill	
41	3041	Green	Rubber goods industry (with gas operated baby boiler)	
42	3042	Green	Saw mills	
43	3043	Green	Soap manufacturing (hand made without steam boiling / boiler)	
44	3044	Green	Spice grinding (20 HP motor)	
45	3045	Green	Spice grinding (20 hp motor)	
46	3046	Green	Steel furniture without spray painting	
47	3047	Green	Steeping and processing of grains	
48	3048	Green	Tyres and tube retreating (without boilers)	
49	3049	Green	Chilling plant and ice making without using ammonia	
50	3050	Green	CO2 recovery	
51	3051	Green	Distilled water (without boiler) with electricity as source of heat	
52	3052	Green	Hotels (up to 20 rooms and without boilers) having waste water generation less than 10 KLD and no Hazardous waste generation	R31 O38
53	3053	Green	Manufacturing of optical lenses (using electrical furnace)	
54	3054	Green	Mineralized water	
55	3055	Green	Tamarind powder manufacturing	
56	3056	Green	Cutting, sizing and polishing of marble stone	
57	3057	Green	Emery powder (fine dust of sand) manufacturing	
58	3058	Green	Flyash export, transport & disposal facilities	
59	3059	Green	Mineral stack yard / Railway sidings	
60	3060	Green	Oil and gas transportation pipeline contains small gas based power plants upto 5 MW	
61	3061	Green	Seasoning of wood in steam heated chamber	
62	3062	Green	Synthetic detergent formulation units which are not	

			manufacturing LABGA	
63	3063	Green	Tea processing (without boiler)	O-59
64	3064	Green	Modular wooden furniture from particle board, MDF, swan timber etc. Ceiling tiles/ partition board from saw dust, wood chips etc., and other agricultural waste using synthetic adhesive resin, wooden box making (Without boiler)	O-51
LEFT OUT SECTORS IN THE CPCB CATEGORISATION				
65	3065	Green	Crematorium	
66	3066	Green	Light Engineering & Fabrication units with painting.	
67	3067	Green	Steam calendaring / Zero zero finishing/centering etc.	
68	3999	Green	Miscellaneous (Green)	

NOTE : Sl.No. 64 is added to get clarity in CPCB list, and Sl.No. 65 to 67 are added based on scoring done by TNPCB

4. White Category Industries- 36 Nos

Sl No	Type code	Category	Industry sector-Types	Ref
1	4001	White	Assembly of air coolers / conditioners, repairing and servicing	
2	4002	White	Assembly of bicycles, baby carriages and other small non motorizing vehicles	
3	4003	White	Baling (hydraulic press)of waste papers	
4	4004	White	Bio fertilizer and bio-pesticides without using inorganic chemicals	
5	4005	White	Biscuits trays etc from rolled PVC sheet (using automatic vacuum forming machines)	
6	4006	White	Blending and packing of tea	
7	4007	White	Block making of printing without foundry (excluding wooden block making)	
8	4008	White	Chalk making from plaster of Paris (only casting without boilers etc. (sun drying / electrical oven)	
9	4009	White	Compressed oxygen gas from crude liquid oxygen (without use of any solvents and by maintaining pressure & temperature only for separation of other gases)	
10	4010	White	Cotton and woolen hosiers making (Dry process only without any dyeing / washing operation)	
11	4011	White	Diesel pump repairing and servicing (complete mechanical dry process)	
12	4012	White	Electric lamp (bulb) and CFL manufacturing by assembling only	
13	4013	White	Electrical and electronic item assembling (completely dry process)	
14	4014	White	Engineering and fabrication units (dry process without any heat treatment / metal surface finishing operations / painting)	
15	4015	White	Flavoured betel nuts production/ grinding (completely dry mechanical operations)	
16	4016	White	Fly ash bricks/ block manufacturing	
17	4017	White	Fountain pen manufacturing by assembling only	
18	4018	White	Glass ampules and vials making from glass tubes	
19	4019	White	Glass putty and sealant (by mixing with machine only)	

20	4020	White	Ground nut decorticating
21	4021	White	Handloom/ carpet weaving (without dyeing and bleaching operation)
22	4022	White	Leather cutting and stitching (more than 10 machine and using motor)
23	4023	White	Manufacturing of coir items from coconut husks
24	4024	White	Manufacturing of metal caps containers etc
25	4025	White	Manufacturing of shoe brush and wire brush
26	4026	White	Medical oxygen
27	4027	White	Organic and Inorganic nutrients (by physical mixing)
28	4028	White	Organic manure (manual mixing)
29	4029	White	Packing of powdered milk
30	4030	White	Paper pins and u clips
31	4031	White	Repairing of electric motors and generators (dry mechanical process)
32	4032	White	Rope (plastic and cotton)
33	4033	White	Scientific and mathematical instrument manufacturing
34	4034	White	Solar module non conventional energy apparatus manufacturing unit
35	4035	White	Wind and Solar renewable power plants of all capacities and Mini Hydel power plant of capacity <25MW
36	4036	White	Surgical and medical products assembling only (not involving effluent / emission generating processes)

Note: When any industry not listed in Red, Orange, Green & White category wants to apply, then the DEE shall workout the score as per CPCB guidelines & arrive at the category. Then the industry shall be asked to select Miscellaneous type available in that category.

Sd/xxxxx
Member Secretary

R. Rajan
For Member Secretary 2/8/2016

2/8/2016

WMP.No.28411 of 2021 In W.P.(MD) No.22163 of 2018

THE HON'BLE ACTING CHIEF JUSTICE
and
E.D.AUDI KESAVALU, J.

(Order of the Court was made by the Hon'ble Acting Chief Justice)

This is a petition filed by the petitioner namely the Chief Secretary to Government of Tamil nadu - second respondent in the writ petition praying for dispensing with his personal appearance on 16.12.2021 as directed by this Court in the order dated 08.12.2021.

2. We have heard the learned Advocate General appearing on behalf of the petitioner herein as well as the writ petitioner.

3. It is submitted on behalf of the petitioner herein that in a batch of writ petitions pertaining to encroachments in the water bodies, an order was passed by this Court on 08.12.2021 directing the petitioner herein to appear before this Court on 16.12.2021, as, despite the order passed by this Court in January 2019 and thereafter

Page 1 of 4

T/C
2

from time to time, compliance by producing details of the water bodies in various districts in the State of Tamil Nadu was not made.

4. It is submitted that the petitioner and officers herein were making necessary efforts to collect all the details, as required by this Court and were in the process of complying with the directions of this Court. The required data has now been collected. A compact disc (CD) containing all the details of the water bodies, their respective survey numbers and area, would be produced before this Court and otherwise details of the water bodies are hosted in the website. Accordingly, the prayer is made to dispense with his personal appearance on 16.12.2021.

5. Taking into consideration the submissions made by the learned Advocate General, since the details of all the water bodies are now hosted in the website to indicate not only the water bodies, but also their respective survey numbers and even the area, we dispense with the personal appearance of the petitioner herein on 16.12.2021 and this petition is ordered. The CD containing the details



WMP.No.28411 of 2021 in
W.P.(MD) No.22163 of 2018

of water bodies shall be produced before this Court on 16.12.2021
when the batch of writ petitions pertaining to encroachments in the
water bodies are coming up for consideration.

(M.N.B., ACJ) (P.D.A., J.)
15.12.2021

RS



W.P.No.29777 of 2023

WEB COPY

IN THE HIGH COURT OF JUDICATURE AT MADRAS

DATED: 16.10.2023

CORAM :

THE HON'BLE MR.SANJAY V.GANGAPURWALA, CHIEF JUSTICE

AND

THE HON'BLE MR.JUSTICE D.BHARATHA CHAKRAVARTHY

W.P.No.29777 of 2023

R.Rajan

.. Petitioner

Vs.

1. The State of Tamil Nadu
Rep. by the Additional Chief Secretary
Water Resources Department
Fort St. George, Chennai – 600 009.

2. The Additional Chief Secretary to State
Revenue Administration and Disaster
Management Department
Fort St. George, Chennai – 600 009.

3. The District Collector
District Collector Office
Chengalpattu District.

4. The Tahsildar
Madurantakam Taluk
Chengalpattu District.

.. Respondents

Page 1 of 5



W.P.No.29777 of 2023

WEB CCI

Prayer: Petition filed under Article 226 of the Constitution of India seeking a writ of mandamus, directing the respondents herein to remove the encroachments on the river banks and restore the damaged bund of river Palar at Budur Village, Madurantakam Taluk, Chengalpattu District and simultaneously repair and restore the damaged river bund in the said river adjacent to the properties of the petitioner and the respondents in view of the petitioners' representations/complaints dated 05.07.2023, 10.08.2023 and 25.08.2023.

For the Petitioner : Ms.Karthikaa Askok

**For the Respondents : Mr.P.Muthukumar
State Government Pleader
assisted by Mrs.R.Anitha
Special Government Pleader
for R1 to R4**

ORDER

(Made by the Hon'ble Chief Justice)

Heard Ms.Karthikaa Ashok, learned counsel for the petitioner and Mr.P.Muthukumar, learned State Government Pleader assisted by Mrs.R.Anitha, learned Special Government Pleader for respondents 1 to 4.

Page 2 of 5



W.P.No.29777 of 2023

WEB COPY 2. According to learned counsel for the petitioner, there is an encroachment on the banks of the Palar River. The bund is damaged and the same is also required to be repaired by the Government Authorities.

3. Learned State Government Pleader submits that the petitioner has also encroached by erecting a fence. The said fence has been removed by the Authorities on 12.08.2022. Learned State Government Pleader further submits that survey would be carried out and upon survey, steps would be taken to remove the encroached portions, if any, after issuing Form – I and Form – II notices.

4. In view of the said submission, the writ petition stands disposed of. There will be no order as to costs.

(S.V.G., CJ.)

(D.B.C., J.)

16.10.2023

Index : Yes/No
Neutral Citation : Yes/No

drm

Page 3 of 5



W.P.No.29777 of 2023

To

1. The Additional Chief Secretary
The State of Tamil Nadu
Water Resources Department
Fort St. George, Chennai – 600 009.
2. The Additional Chief Secretary to State
Revenue Administration and Disaster
Management Department
Fort St. George, Chennai – 600 009.
3. The District Collector
District Collectorate Office
Chengalpattu District.
4. The Tahsildar
Madurantakam Taluk
Chengalpattu District.

Page 4 of 5



W.P.No.29777 of 2023

THE HON'BLE CHIEF JUSTICE
AND
D.BHARATHA CHAKRAVARTHY, J.

(drm)

W.P.No.29777 of 2023

16.10.2023

Page 5 of 5

No. Name and Reservation Status of Assembly Constituency : 35 - MADURANTAKAM (SC)		Part No. : 77			
No. Name and Reservation Status of Parliamentary Constituency(ies) in which the Assembly Constituency is located : 6 - KANCHEEPURAM (SC)					
1. Details of Revision					
Year of Revision	2024	Roll Identification Basic Roll of Special Summary Revision 2024 published on 27-10-2023 and supplement 1 of that revision comprising additions and subsequent additions in Continuous Updation period from 22.01.2024 to 27.03.2024 in Supplement 2 (Deletions and Modification of Supplement 1 and 2 marked in the Basic Roll)			
Qualifying Date	01-01-2024				
Type of revision	Special Summary Revision 2024				
Date of Publication	27-03-2024				
2. Details of part and polling area					
No. and name of sections in the part					
1-Budoor (P) And (R.V), Ward 1 irular colony st 2-Budoor (P) And (R.V), Ward 1 Eswaran Koil St 3-Budoor (P) And (R.V), Ward 2 Iyyangar St 4-Budoor (P) And (R.V), Ward 2 Mudaliar St 5-Budoor (P) And (R.V), Ward 2 Mariamman Koil St 6-Budoor(P) And (R.V), Ward 3 Nadu St 7-Budoor(P) And (R.V), Ward 3 Cross St 8-Budoor(P) And (R.V), Ward 3 Main Road 9-Budoor(P) And (R.V), Ward 4 Reddiyar St 10-Budoor(P) And (R.V), Ward 10 Sagaya Nagar		Main Town or Village : PUDUR Ward no. : Post Office : POODUR Police Station : PADALAM Block : MADURANTAKAM Subdivision : MADURANTAKAM District : CHENGALPATTU Pin code : 603308			
3. Polling station details					
No. and Name of Polling Station :		Type of Polling Station (Male/Female/General)	General		
77 - Panchayat Union Primary School, Budur East Facing		Number of Auxillary Polling Stations in this part :	0		
Address of Polling Station :					
Panchayat Union Primary School, Budur East Facing					
4. NUMBER OF ELECTORS					
Starting Serial No.	Ending Serial No.	Net Electors			
		Male	Female	Third Gender	Total
1	809	391	408	0	799

Signature of Electoral Registration Officer



ELECTORAL ROLL 2024 S22 Tamil Nadu

No. Name and Reservation Status of Assembly Constituency : 35 - MADURANTAKAM (SC)		Part No. : 78																	
No. Name and Reservation Status of Parliamentary Constituency(ies) in which the Assembly Constituency is located : 6 - KANCHEEPURAM (SC)																			
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No. and name of sections in the part																			
1-Budur (P) And (R.V), Ward 2 poodur colony big st 2-Budur (P) And (R.V), Ward 2 Poodur Colony Small St 3-Pudur (P) And (R.V), Ward 2 Poodur Colony East St 4-Budur (P) And (R.V), Ward 2 Poodur Colony Mariamman Koil St 5-Budur (P) And (R.V), Ward 2 Boodur Colony Pilyar Koil St 6-Budur (P) And (R.V), Ward 2 Boodur Colony 1st Cross St 7-Pudur (P) And (R.V), Ward 2 Poodur Colony 2nd Cross St 8-Budur (P) And (R.V), Ward 2 Boodur Colony 3rd Cross St 9-Budur (P) And (R.V), Ward 2 Boodur Colony 4th Cross St 10-Budur (P) And (R.V), Ward 2 Budhur Colony Thoguppu Veedukal 11-Budur (P) And (R.V), Ward 2 Boodur Colony Thatchar Salai	<table border="1" style="width: 100%; border-collapse: collapse;"> <tr> <td style="padding: 2px;">Main Town or Village</td> <td style="padding: 2px;">: PUDUR</td> </tr> <tr> <td style="padding: 2px;">Ward no.</td> <td style="padding: 2px;">:</td> </tr> <tr> <td style="padding: 2px;">Post Office</td> <td style="padding: 2px;">: POODUR</td> </tr> <tr> <td style="padding: 2px;">Police Station</td> <td style="padding: 2px;">: PADALAM</td> </tr> <tr> <td style="padding: 2px;">Block</td> <td style="padding: 2px;">: MADURANTAKAM</td> </tr> <tr> <td style="padding: 2px;">Subdivision</td> <td style="padding: 2px;">: MADURANTAKAM</td> </tr> <tr> <td style="padding: 2px;">District</td> <td style="padding: 2px;">: CHENGALPATTU</td> </tr> <tr> <td style="padding: 2px;">Pin code</td> <td style="padding: 2px;">: 603308</td> </tr> </table>			Main Town or Village	: PUDUR	Ward no.	:	Post Office	: POODUR	Police Station	: PADALAM	Block	: MADURANTAKAM	Subdivision	: MADURANTAKAM	District	: CHENGALPATTU	Pin code	: 603308
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Pin code	: 603308																		
3. Polling station details																			
No. and Name of Polling Station : 78 - Panchayat Union Primary School, Budur East Facing Address of Polling Station : Panchayat Union Primary School, Budur East Facing	Type of Polling Station (Male/Female/General) General																		
		Number of Auxilliary Polling Stations in this part :	0																
4. NUMBER OF ELECTORS																			
Starting	Ending	Net Electors																	
Serial No.	Serial No.	Male	Female	Third Gender	Total														
1	1245	588	654	0	1242														

Signature of Electoral Registration Officer

ELECTORAL ROLL 2024 S22 Tamil Nadu

No. Name and Reservation Status of Assembly Constituency : 35 - MADURANTAKAM (SC)		Part No. : 79																									
No. Name and Reservation Status of Parliamentary Constituency(ies) in which the Assembly Constituency is located : 6 - KANCHEEPURAM (SC)																											
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District	:	CHENGALPATTU																									
Pin code	:	603308																									
3. Polling station details																											
No. and Name of Polling Station : 79 - Panchayat Union Middle School Essur north face building Address of Polling Station : Panchayat Union Middle School Essur north face building	Type of Polling Station (Male/Female/General)	General																									
	Number of Auxiliary Polling Stations in this part :	0																									
4. NUMBER OF ELECTORS																											
Starting	Ending	Net Electors																									
Serial No.	Serial No.	Male	Female	Third Gender	Total																						
1	777	368	391	0	759																						

Signature of Electoral Registration Officer

ELECTORAL ROLL 2024 S22 Tamil Nadu

No. Name and Reservation Status of Assembly Constituency : 35 - MADURANTAKAM (SC)		Part No. : 80																									
No. Name and Reservation Status of Parliamentary Constituency(ies) in which the Assembly Constituency is located : 6 - KANCHEEPURAM (SC)																											
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3. Polling station details																											
No. and Name of Polling Station :	Type of Polling Station (Male/Female/General)	General																									
80 - Panchayat Union Middle School Essur north face building	Number of Auxiliary Polling Stations in this part :	0																									
Address of Polling Station :	Panchayat Union Middle School Essur north face building																										
4. NUMBER OF ELECTORS																											
Starting	Ending	Net Electors																									
Serial No.	Serial No.	Male	Female	Third Gender	Total																						
1	668	322	321	0	643																						

Signature of Electoral Registration Officer

நான் கோரிய மேற்படி ஆவணங்கள் நீதிமன்ற தேவைக்கான ஆவணங்கள் என்பதால் தாங்கள் அலுவலகத்தில் இல்லாத பட்சத்தில் RTI ACT-2005 பிரிவு 6(3) ன் மேற்படி ஆவணங்கள் இருக்கும் அலுவலகத்திற்கு எனது கூடி தகவலை அனுப்பி பெற்றுத் தரும்படி வேண்டுகிறேன்.

தகவல் அறியும் உரிமை சட்டம் - 2005, பிரிவு 7(8) இன் கீழ் நான் கோரிய தகவல்கள் நிராகரிக்கப்பட்டால் அதற்குரிய காரணம் மற்றும் மேல்முறையீட்டு அலுவலரின் முழு விவரம் தர வேண்டுகிறேன்.

இந்த ஆவணத்திற்கு கட்டணமாக RTI ACT-2005 இன் படி கட்டண விதி -3 இன் கீழ் பத்து ரூபாய்க்கான நீதிமன்ற விலையை ஒட்டி இருக்கிறேன் மேலும் கட்டணம் தேவைப்படும் பட்சத்தில் அரசு விதிமுறைகளின் படி கட்டணத்தை செலுத்த தயாராக உள்ளேன்.

ஆவணங்கள் நகலுக்கான செலவுத் தொகை தேவைப்படும் பட்சத்தில் எங்கே? எப்படி? செலுத்த வேண்டும் என்ற தகவல் தரும்படி கேட்டுக்கொள்கிறேன்.

நான் கோரிய தகவல்களை தகவல் அறியும் உரிமைச் சட்டம்-2005 இன் கீழ் தொடர்பான தகவல் ஆணைய வழக்கு எண்: 32576/F/2013 தேதி : 27.03.20214 இன் படி அனைத்து பக்கங்களிலும் பொது தகவல் அலுவலரின் கையொப்பம் மற்றும் முத்திரையுடன் கூடிய தகவல்களை வழங்கும் படி கேட்டுக்கொள்கிறேன்.

நன்றி

இப்படிக்கு



த. சி. சதாசிவம்

Request for Information under Section 6(1), 6(3) and 7(1) of the Right to Information Act, 2005 by registered mail

18-06-204

From

D. C.Sathasivam s/o. Dhanapal
No. 64,149 Boodur village. Big Street.
Madurantakam Taluk,
Chengalpattu District
Pin Code – 603308.
Cell : 9940102819

To

Public Information Officer/Tasildar Officer,
Madurantakam Tasildar Office,
No. 38, National Highway,
Madhurandagam Taluk,
Chengalpattu District -603306

Subject :

Application for information under Section 6(1), 6(3) and 7(1) of the Right to Information Act, 2005.

Sir,

I am residing at the above address. And know that all the information I request is maintained in your office.

1. **Give the information as to what type of land is classified under Survey No. 71, 72, 75, 79, 24, 44, and 54 of 149 Boodur Village under Boodur Panchayat Madurantakam Taluk. Chengalpattu District.**

Since the above documents requested by me are court required documents, if they are not in the office, I request you to send my letter to the office where the above documents are located under Section 6(3) of RTI ACT-2005.

If the information sought by me under Section 7(8) of the Right to Information Act, 2005 is rejected, I would like to give full details of the reason and the appellate authority.

I adhere to court cost of ten rupees under fee rule-3 of RTI ACT-2005 as fee for this document and I am ready to pay fee as per government regulations if fee is required. Where is the cost amount for copying of documents if required? How? I request you to give the information to pay.

I am requested to furnish the information requested under the Right to Information Act- 2005 with the signature and stamp of the Public Information Officer on all pages as per Information Commission Case No: 32576/F/2013 Dated : 27.03.20214.

TThanks

Yours faithfully

D. C.Sathasivam

Sign

IC. INDIRAPATIYAN SO (603204)
 Counter No:1, 10/06/2021, 13:11
 To: DR. P. J. JANTANARU ETYAL
 PIN: 600107, Koyasledu S.O
 From: C. SAHUCE, MD GAI NADIM
 M: 9940102819
 Amt: 29,50, Larr: 50, Bal: Faid: 30,00 (Cash)
 (Track on www.indiapost.gov.in)
 (Dial 1002666000) - Wear Masks, Stay Safe

தகவல் அறியும் உரிமை சட்டம் 2005 பிரிவு 6(1), 6(3) மற்றும் 7(1) ன் கீழ்
பதிவு அஞ்சலுடன் கூடிய தகவல் வேண்டி மனு

தேதி: 11.06.2021

அனுப்புனர் :

த.சி.சதாசிவம் த/பெ. மு. தனபால்
 நெ.64, 149 பூதூர் கிராமம், பெரிய தெரு,
 மதுராந்தகம் தாலுகா, செங்கல்பட்டு மாவட்டம்,
 பின்கோடு - 603 308. செல் : 9940102819

பெறுநர் :

பொது தகவல் அலுவலர்/ மேலாளர் (பொறியியல்),
 தமிழ்நாடு நுகர்பொருள் வாணிப கழகம்,
 பூந்தமல்லி நெடுஞ்சாலை,
 கோயம்பேடு, சென்னை - 600107.

பொருள் :

தகவல் அறியும் உரிமை சட்டம் 2005 பிரிவு 6(1), 6(3) மற்றும் 7(1) ன் படி
 தகவல் வழங்க வேண்டி விண்ணப்பம்.

ஐயா,

மேற்கண்ட முகவரியில் வசித்து வருகிறேன். மேலும் நான்
 கோரும் தகவல்கள் அனைத்தும் தாங்கள் அலுவலகத்தில்
 பராமரிக்கப்படுகிறது என்பதை அறிவேன்.

1. தகவல் அறியும் உரிமைச் சட்டம் - 2005 இன் கீழ் நவீன அரிசி ஆலை குடியிருப்பு பகுதியில் இருந்து எவ்வளவு தூரத்தில் அமைய வேண்டும் என்ற தகவல் கேட்டிருந்தேன். நான் கேட்ட தகவலுக்கு பதில் மனுவாக ந.க.எண்.எம்இ3/37843/2021 என்ற எண்ணிலிருந்து நவீன அரிசி ஆலை குடியிருப்பு பகுதியில் அருகில் அமையாது என்றும், நவீன அரிசி ஆலை குடியிருப்பு பகுதியில் இருந்து சுமார் 2 கிலோ மீட்டர் தூரத்தில் அமைய வேண்டும் என்ற தகவல் தாங்களிடம் இருந்து பெற்றேன். நவீன அரிசி ஆலை குடியிருப்பு

T/C

பகுதியில் இருந்து 2 கிலோமீட்டர் தூரத்தில் அமைய வேண்டும் என்ற தகவல் தாங்கள் தந்திருப்பது எந்த அடிப்படையில் தந்திருக்கிறீர்கள்? அதாவது அதற்கான ஏதேனும் அரசு குறிப்பாணைகள் இருக்கிறதா? அப்படி ஏதேனும் ஒரு ஒரு குறிப்பாணைகள் மற்றும் இதர சட்டம் உங்களிடத்தில் இருந்தால் அதை தகவலாக தரவும்.

நான் கோரிய மேற்படி ஆவணங்கள் நீதிமன்ற தேவைக்கான ஆவணங்கள் என்பதால் தாங்கள் அலுவலகத்தில் இல்லாத பட்சத்தில் RTI ACT-2005 பிரிவு 6(3) ன் மேற்படி ஆவணங்கள் இருக்கும் அலுவலகத்திற்கு எனது கடிதத்தை அனுப்பி பெற்றுத் தரும்படி வேண்டுகிறேன்.

தகவல் அறியும் உரிமை சட்டம் - 2005, பிரிவு 7(8) இன் கீழ் நான் கோரிய தகவல்கள் நிராகரிக்கப்பட்டால் அதற்குரிய காரணம் மற்றும் மேல்முறையீட்டு அலுவலரின் முழு விவரம் தர வேண்டுகிறேன்.

இந்த ஆவணத்திற்கு கட்டணமாக RTI ACT-2005 இன் படி கட்டண விதி -3 இன் கீழ் பத்து ரூபாய்க்கான நீதிமன்ற விலையை ஒட்டி இருக்கிறேன் மேலும் கட்டணம் தேவைப்படும் பட்சத்தில் அரசு விதிமுறைகளின் படி கட்டணத்தை செலுத்த தயாராக உள்ளேன்.

ஆவணங்கள் நகலுக்கான செலவுத் தொகை தேவைப்படும் பட்சத்தில் எங்கே? எப்படி? செலுத்த வேண்டும் என்ற தகவல் தரும்படி கேட்டுக்கொள்கிறேன்.

நான் கோரிய தகவல்களை தகவல் அறியும் உரிமைச் சட்டம்- 2005 இன் கீழ் தொடர்பான தகவல் ஆணைய வழக்கு எண்: 32576/F/2013 தேதி : 27.03.20214 இன் படி அனைத்து பக்கங்களிலும் பொது தகவல் அலுவலரின் கையொப்பம் மற்றும் முத்திரையுடன் கூடிய தகவல்களை வழங்கும் படி கேட்டுக்கொள்கிறேன்.


இப்படிக்கு

த.சி.சதாசிவம்

Request for Information under Section 6(1), 6(3) and 7(1) of the Right to Information Act, 2005 by registered mail

18-06-204

From

D. C.Sathasivam s/o. Dhanapal
No. 64,149 Boodur village. Big Street.
Madurantakam Taluk,
Chengalpattu District
Pin Code – 603308.
Cell : 9940102819

To,

**Public Information Officer/ Manager (Engineering),
Tamil Nadu Civil Supplies Goods Corporation.
Poonamallee Highway, Koyambedu,
Chennai 600107.**

Subject :

Application for information under Section 6(1), 6(3) and 7(1) of the Right to Information Act, 2005

Sir,

I am residing at the above address. And know that all the information I request is maintained in your office.

Under the Right to Information Act – 2005, I had asked how far a modern rice mill should be located from a residential area. In response to the information I asked for, I received information from you that the modern rice mill should not be located near the residential area and the modern rice mill should be located at a distance of about 2 kilometers from the residential area from the petition No. ME3/37843/2021. On what basis have you given the information that the modern rice mill should be located at a distance of 2 kilometers from the residential area? I mean are there any government memoranda for that? If you have any such memorandums and other legislation please inform.

Since the above documents requested by me are court required documents, if they are not in the office, I request you to send my letter to the office where the above documents are located under Section 6(3) of RTI ACT-2005.

If the information sought by me under Section 7(8) of the Right to Information Act, 2005 is rejected, I would like to give full details of the reason and the appellate authority.

I adhere to court cost of ten rupees under fee rule-3 of RTI ACT-2005 as fee for this document and I am ready to pay fee as per government regulations if fee is required.

Where is the cost amount for copying of documents if required? How? I request you to give the information to pay.

I am requested to furnish the information requested under the Right to Information Act- 2005 with the signature and stamp of the Public Information Officer on all pages as per Information Commission Case No: 32576/F/2013 Dated : 27.03.20214.

TThanks

Yours faithfully

D. C.Sathasivam

Sign

ANNEXURE 7

அனுப்புநர்
பொது தகவல் அலுவலர் மற்றும்
தலைமையிடத்து துணை வட்டாட்சியர்,
வட்டாட்சியர் அலுவலகம்,
மதுராந்தகம்.

பெறுநர்
திரு.சதாசிவம் த/பெ.மு.தனபால்
நெ.64, பூதூர் கிராமம், பெரிய தெரு,
மதுராந்தகம் -603308
செங்கல்பட்டு மாவட்டம்.
செல்.9940102819

த.அ.உ.ச.எண். 256/2024/அ4 நாள். 02.07.2024

பொருள் தகவல் பெறும் உரிமைசட்டம் - 2005 - செங்கல்பட்டு மாவட்டம்
- மதுராந்தகம் வட்டம் - பூதூர் கிராமம் - புல எண்கள்.
71,72,75,79,2A,4A, மற்றும் 5A குறித்து தகவல் அறியும் உரிமை
சட்டன் 2005 -ன் கீழ் திரு.சதாசிவம் த/பெ.மு.தனபால் என்பவர்
மனு செய்தது - தொடர்பாக.

பார்வை திரு.சதாசிவம் த/பெ.மு.தனபால் என்பவரின் மனு நாள்.
19.06.2024

(((((0))))))

பார்வையில் காணும் மனுவில் கோரியத்திற்கிணங்க, தகவல் அறியும் உரிமை சட்டம் 2005
கீழ் பின்வரும் தகவல்கள் மனுதாரர்க்கு அளிக்கப்படுகிறது என்பதை இதன்மூலம்
தெரிவிக்கப்படுகிறது.

வ. எண்	கோரப்படும் தகவல்	பதில்
1	செங்கல் பட்டு மாவட்டம், மதுராந்தகம் வட்டம், பூதூர் கிராமம், எல்லைக்குட்பட்ட சர்வே எண்கள். 71,72,75,79,2A,4A, மற்றும் 5A ஆகிய சர்வே எண்கள் எந்த வகையான நிலமாக வகைப்படுத்தப்பட்டுள்ளது என்ற தகவல் தரவும்.	தகவல் இணைக்கப்பட்டுள்ளது.

பொது தகவல் அலுவலர் மற்றும்
தலைமையிடத்து துணை வட்டாட்சியர்,
வட்டாட்சியர் அலுவலகம்,
மதுராந்தகம்.

02/7/24

பெயர்	தலைப்பு	பெயர் பட்டியல்																
		01	02	03	04	05	06	07	08	09	10	11	12					
1. பாரதி	பெயர்																	
2. பாரதி	பெயர்																	
3. பாரதி	பெயர்																	
4. பாரதி	பெயர்																	
5. பாரதி	பெயர்																	
6. பாரதி	பெயர்																	
7. பாரதி	பெயர்																	
8. பாரதி	பெயர்																	
9. பாரதி	பெயர்																	
10. பாரதி	பெயர்																	
11. பாரதி	பெயர்																	
12. பாரதி	பெயர்																	

பெயர் பட்டியல் - 2018

பெயர்	தலைப்பு	பெயர் பட்டியல்																	
		01	02	03	04	05	06	07	08	09	10	11	12						
1. பாரதி	பெயர்																		
2. பாரதி	பெயர்																		
3. பாரதி	பெயர்																		
4. பாரதி	பெயர்																		
5. பாரதி	பெயர்																		
6. பாரதி	பெயர்																		
7. பாரதி	பெயர்																		
8. பாரதி	பெயர்																		
9. பாரதி	பெயர்																		
10. பாரதி	பெயர்																		
11. பாரதி	பெயர்																		
12. பாரதி	பெயர்																		

தலைப்பு: பெயர் பட்டியல்
 தலைப்பு: பெயர் பட்டியல்
 தலைப்பு: பெயர் பட்டியல்

பெயர் பட்டியல்



தமிழ்நாடு அரசு
வருவாய்த் துறை

நில உரிமை விபரங்கள் : இ. எண் 10(1) பிரிவு

மாவட்டம் : செங்கல்பட்டு

வட்டம் : மதுராந்தகம்

வருவாய் கிராமம் : ஈசூர்

பட்டா எண் : 95

உரிமையாளர்கள் பெயர்

1. ஆறுமுகம்

மகன்

சம்மந்தன்



புல எண்	உட்பிரிவு	புன்செய்		நன்செய்		மற்றவை		குறிப்புரைகள்
		பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை	
		ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	
326	4	0 - 24.50	0.75	--	--	--	--	----- 20-05-2002
326	5A	0 - 18.00	0.56	--	--	--	--	----- 01-01-2002
326	6A	0 - 20.50	0.64	--	--	--	--	2022/0103/35/250434- -- ----- 08-02-2022
326	6C3	0 - 56.50	1.83	--	--	--	--	----- 20-05-2002
326	7B	0 - 6.00	0.18	--	--	--	--	----- 16-06-2001
343	1A4	0 - 6.00	0.18	--	--	--	--	----- 20-05-2002
343	3A1A1	0 - 16.00	0.48	--	--	--	--	----- 10-02-2016
343	3A1A5	0 - 1.00	0.06	--	--	--	--	----- 20-05-2002
343A	1A4	0 - 6.00	0.18	--	--	--	--	----- 20-02-2016
343A	3A1A1	0 - 16.00	0.48	--	--	--	--	----- 20-02-2016
343A	3A1A5	0 - 1.00	0.06	--	--	--	--	----- 20-02-2016
343A	3A2B	0 - 3.50	0.10	--	--	--	--	----- 20-05-2002
343A	4C1D	0 - 7.50	0.22	--	--	--	--	----- 20-05-2002
		1 - 82.50	5.72					

குறிப்பு :



- மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <https://eservices.tn.gov.in> என்ற இணைய தளத்தில் 35/07/150/00095/90024 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.
- இத் தகவல்கள் 06-07-2024 அன்று 12:44:16 PM நேரத்தில் அச்சடிக்கப்பட்டது.
- கைப்பேசி கேமராவின் 2D barcode படிப்பான் மூலம் படித்து 3G/GPRS வழி இணையதளத்தில் சரிபார்க்கவும்

Handwritten signature

Receipt of Property Tax

Assessment Number : 800
 Name of the Owner : Ari Father/Husband Name : Aadhi
 Receipt Number : 2023-2024/35/11/7/1/6 Date : 2023-07-22
 Habitation Name : Budur colony Ward No : Ward 2
 Street Name : pillaiyar loil street Door No : 2/11
 Survey No : Sub Division No :
 Mode of Payment : Cash Usage Type : Own Residence



Demand detail	Taxation period	Amount in Rs			Note	
		Arrears Amount	Current	Total		
Property demand	2022-2023 (Yearly)	200.00	0.00	200.00	Building Type: RCC	
Library Tax	2022-2023 (Yearly)	20.00	0.00	20.00		
Property demand	2023-2024 (Yearly)	0.00	200.00	200.00		
Library Tax	2023-2024 (Yearly)	0.00	20.00	20.00		
				Total	440	

Rupees(₹) :Four Hundred and Fourty Only Received

Panchayat Secretary,
Budur Village Panchayat.Executive Authority/
Village Panchayat President,
Budur.

*This is Computer Generated Bill. No Signature Required.



Handwritten signature/initials.

Receipt of Property Tax

Assessment Number : 983
 Name of the Owner : Asharani Father/Husband Name : Karmegam
 Receipt Number : 2024-2025/35/11/7/1/11 Date : 2024-05-16
 Habitation Name : Budur colony Ward No : Ward 3
 Street Name : east street Door No : 25
 Survey No : Sub Division No :
 Mode of Payment : POS - UPI Usage Type : Own Residence



Demand detail	Taxation period	Amount in Rs			Note	
		Arrears Amount	Current	Total		
Property demand	2020-2021 (Yearly)	100.00	0.00	100.00	Building Type: Thatched	
Library Tax	2020-2021 (Yearly)	10.00	0.00	10.00		
Property demand	2021-2022 (Yearly)	100.00	0.00	100.00		
Library Tax	2021-2022 (Yearly)	10.00	0.00	10.00		
Property demand	2022-2023 (Yearly)	100.00	0.00	100.00		
Library Tax	2022-2023 (Yearly)	10.00	0.00	10.00		
Property demand	2023-2024 (Yearly)	100.00	0.00	100.00		
Library Tax	2023-2024 (Yearly)	10.00	0.00	10.00		
Property demand	2024-2025 (Yearly)	0.00	100.00	100.00		
Library Tax	2024-2025 (Yearly)	0.00	10.00	10.00		
			Total	550		

Rupees(₹) :Five Hundred and Fifty Only Received

Panchayat Secretary,
Budur Village Panchayat.

Executive Authority/
Village Panchayat President,
Budur.

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Receipt of Property Tax

Assessment Number : 400
 Name of the Owner : Backiyalakshmi Father/Husband Name : Panchasaram
 Receipt Number : 2023-2024/35/11/7/1/11 Date : 2023-08-07
 Habitation Name : Budur colony Ward No : Ward 3
 Street Name : east street Door No : 0/0/01
 Survey No : Sub Division No :
 Mode of Payment : Cash Usage Type : Own Residence



Demand detail	Taxation period	Amount in Rs			Note
		Arrears Amount	Current	Total	
Property demand	2022-2023 (Yearly)	200.00	0.00	200.00	Building Type: RCC
Library Tax	2022-2023 (Yearly)	20.00	0.00	20.00	
Property demand	2023-2024 (Yearly)	0.00	200.00	200.00	
Library Tax	2023-2024 (Yearly)	0.00	20.00	20.00	
				Total	440

Rupees(₹) :Four Hundred and Fourty Only Received

Panchayat Secretary,
Budur Village Panchayat.

Executive Authority/
Village Panchayat President,
Budur.

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Receipt of Property Tax

Assessment Number : 992
 Name of the Owner : A.Meganaadhan Father/Husband Name : Annamalai
 Receipt Number : 2023-2024/35/11/7/1/72 Date : 2024-02-26
 Habitation Name : Budur Ward No : Ward 6
 Street Name : mariyamman koil street Door No : 26
 Survey No : Sub Division No :
 Mode of Payment : POS - UPI Usage Type : Own Residence



Demand detail	Taxation period	Amount in Rs			Note	
		Arrears Amount	Current	Total		
Property demand	2022-2023 (Yearly)	200.00	0.00	200.00	Building Type: RCC	
Library Tax	2022-2023 (Yearly)	20.00	0.00	20.00		
Property demand	2023-2024 (Yearly)	0.00	200.00	200.00		
Library Tax	2023-2024 (Yearly)	0.00	20.00	20.00		
				Total	440	

Rupees(₹) :Four Hundred and Fourty Only Received

Panchayat Secretary,
Budur Village Panchayat.Executive Authority/
Village Panchayat President,
Budur.

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Receipt of Property Tax

Assessment Number : 823
 Name of the Owner : Ritamary S Father/Husband Name : Selvaraj
 Receipt Number : 2024-2025/35/11/7/1/18 Date : 2024-05-17
 Habitation Name : Budur Ward No : Ward 6
 Street Name : muthaliyar street Door No :
 Survey No : Sub Division No :
 Mode of Payment : POS - UPI Usage Type : Own Residence

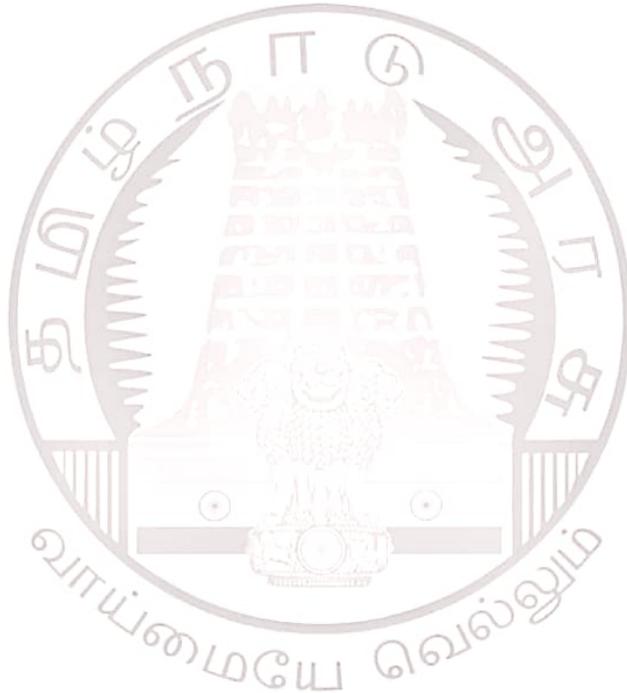


Demand detail	Taxation period	Amount in Rs			Note
		Arrears Amount	Current	Total	
Property demand	2022-2023 (Yearly)	200.00	0.00	200.00	Building Type: RCC
Library Tax	2022-2023 (Yearly)	20.00	0.00	20.00	
Property demand	2023-2024 (Yearly)	200.00	0.00	200.00	
Library Tax	2023-2024 (Yearly)	20.00	0.00	20.00	
Property demand	2024-2025 (Yearly)	0.00	200.00	200.00	
Library Tax	2024-2025 (Yearly)	0.00	20.00	20.00	
			Total	660	

Rupees(₹) :Six Hundred and Sixty Only Received

Panchayat Secretary,
Budur Village Panchayat.Executive Authority/
Village Panchayat President,
Budur.

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Receipt of Property Tax

Assessment Number : 824
 Name of the Owner : Azhagesan Father/Husband Name : Kumaraswamy
 Receipt Number : 2024-2025/35/11/7/1/26 Date : 2024-05-17
 Habitation Name : Budur Ward No : Ward 6
 Street Name : muthaliyar street Door No :
 Survey No : Sub Division No :
 Mode of Payment : POS - UPI Usage Type : Own Residence



Demand detail	Taxation period	Amount in Rs			Note
		Arrears Amount	Current	Total	
Property demand	2023-2024 (Yearly)	150.00	0.00	150.00	Building Type: RCC
Library Tax	2023-2024 (Yearly)	15.00	0.00	15.00	
Property demand	2024-2025 (Yearly)	0.00	150.00	150.00	
Library Tax	2024-2025 (Yearly)	0.00	15.00	15.00	
				Total	330

Rupees(₹) :Three Hundred and Thirty Only Received

Panchayat Secretary,
Budur Village Panchayat.

Executive Authority/
Village Panchayat President,
Budur.

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Receipt of Property Tax

Assessment Number	: 825	Father/Husband Name	: Vedhachalam
Name of the Owner	: Sarala	Date	: 2024-05-18
Receipt Number	: 2024-2025/35/11/7/1/39	Ward No	: Ward 7
Habitation Name	: Budur colony	Door No	: 66/79
Street Name	: periya street	Sub Division No	:
Survey No	:	Usage Type	: Own Residence
Mode of Payment	: POS - UPI		



Demand detail	Taxation period	Amount in Rs			Note
		Arrears Amount	Current	Total	
Property demand	2023-2024 (Yearly)	200.00	0.00	200.00	Building Type: RCC
Library Tax	2023-2024 (Yearly)	20.00	0.00	20.00	
Property demand	2024-2025 (Yearly)	0.00	200.00	200.00	
Library Tax	2024-2025 (Yearly)	0.00	20.00	20.00	
				Total	440

Rupees(₹) :Four Hundred and Fourty Only Received

Panchayat Secretary,
Budur Village Panchayat.

Executive Authority/
Village Panchayat President,
Budur.

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Receipt of Property Tax

Assessment Number : 826
 Name of the Owner : Sadhasivam Father/Husband Name : Dhanapal
 Receipt Number : 2024-2025/35/11/7/1/84 Date : 2024-05-18
 Habitation Name : Budur colony Ward No : Ward 7
 Street Name : periya street Door No : 64
 Survey No : Sub Division No :
 Mode of Payment : POS - UPI Usage Type : Own Residence



Demand detail	Taxation period	Amount in Rs			Note	
		Arrears Amount	Current	Total		
Property demand	2023-2024 (Yearly)	100.00	0.00	100.00	Building Type: Tiled	
Library Tax	2023-2024 (Yearly)	10.00	0.00	10.00		
Property demand	2024-2025 (Yearly)	0.00	100.00	100.00		
Library Tax	2024-2025 (Yearly)	0.00	10.00	10.00		
				Total	220	

Rupees(₹) :Two Hundred and Twenty Only Received

Panchayat Secretary,
Budur Village Panchayat.

Executive Authority/
Village Panchayat President,
Budur.

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Receipt of Property Tax

Assessment Number : 1000
 Name of the Owner : Arunprasanth Father/Husband Name : Subramani
 Receipt Number : 2023-2024/35/11/7/1/95 Date : 2024-03-22
 Habitation Name : Budur colony Ward No : Ward 7
 Street Name : chinna street Door No :
 Survey No : Sub Division No :
 Mode of Payment : POS - UPI Usage Type : Own Residence



Demand detail	Taxation period	Amount in Rs			Note
		Arrears Amount	Current	Total	
Property demand	2022-2023 (Yearly)	150.00	0.00	150.00	Building Type: Tiled
Library Tax	2022-2023 (Yearly)	15.00	0.00	15.00	
Property demand	2023-2024 (Yearly)	0.00	150.00	150.00	
Library Tax	2023-2024 (Yearly)	0.00	15.00	15.00	
				Total	330

Rupees(₹) : Three Hundred and Thirty Only Received

Panchayat Secretary,
Budur Village Panchayat.

Executive Authority/
Village Panchayat President,
Budur.

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Receipt of Property Tax

Assessment Number : 997
 Name of the Owner : Kayalmani Father/Husband Name : Anantharaman
 Receipt Number : 2023-2024/35/11/7/1/94 Date : 2024-03-22
 Habitation Name : Budur Ward No : Ward 6
 Street Name : mariyamman koil street Door No : 183
 Survey No : Sub Division No :
 Mode of Payment : POS - Cash Usage Type : Own Residence



Demand detail	Taxation period	Amount in Rs			Note
		Arrears Amount	Current	Total	
Property demand	2022-2023 (Yearly)	200.00	0.00	200.00	Building Type: RCC
Library Tax	2022-2023 (Yearly)	20.00	0.00	20.00	
Property demand	2023-2024 (Yearly)	0.00	200.00	200.00	
Library Tax	2023-2024 (Yearly)	0.00	20.00	20.00	
				Total	440

Rupees(₹) :Four Hundred and Fourty Only Received

Panchayat Secretary,
Budur Village Panchayat.

Executive Authority/
Village Panchayat President,
Budur.

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Receipt of Property Tax

Assessment Number : 989
 Name of the Owner : Loganathan Father/Husband Name : Sivanantham
 Receipt Number : 2024-2025/35/11/7/1/28 Date : 2024-05-17
 Habitation Name : Budur Ward No : Ward 1
 Street Name : main rord Door No : 23
 Survey No : Sub Division No :
 Mode of Payment : POS - UPI Usage Type : Own Residence



Demand detail	Taxation period	Amount in Rs			Note
		Arrears Amount	Current	Total	
Property demand	2021-2022 (Yearly)	200.00	0.00	200.00	Building Type: RCC
Library Tax	2021-2022 (Yearly)	20.00	0.00	20.00	
Property demand	2022-2023 (Yearly)	200.00	0.00	200.00	
Library Tax	2022-2023 (Yearly)	20.00	0.00	20.00	
Property demand	2023-2024 (Yearly)	200.00	0.00	200.00	
Library Tax	2023-2024 (Yearly)	20.00	0.00	20.00	
Property demand	2024-2025 (Yearly)	0.00	200.00	200.00	
Library Tax	2024-2025 (Yearly)	0.00	20.00	20.00	
				Total	880

Rupees(₹) :Eight Hundred and Eigthy Only Received

Panchayat Secretary,
Budur Village Panchayat.Executive Authority/
Village Panchayat President,
Budur.

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Receipt of Property Tax

Assessment Number : 1003
 Name of the Owner : Nagammal Father/Husband Name : Ammavasai
 Receipt Number : 2024-2025/35/11/7/1/93 Date : 2024-05-18
 Habitation Name : Budur colony Ward No : Ward 2
 Street Name : mariyamman koil street Door No : 202/194
 Survey No : Sub Division No :
 Mode of Payment : POS - UPI Usage Type : Own Residence



Demand detail	Taxation period	Amount in Rs			Note	
		Arrears Amount	Current	Total		
Property demand	2023-2024 (Yearly)	100.00	0.00	100.00	Building Type: Thatched	
Library Tax	2023-2024 (Yearly)	10.00	0.00	10.00		
Property demand	2024-2025 (Yearly)	0.00	100.00	100.00		
Library Tax	2024-2025 (Yearly)	0.00	10.00	10.00		
				Total	220	

Rupees(₹) :Two Hundred and Twenty Only Received

Panchayat Secretary,
Budur Village Panchayat.Executive Authority/
Village Panchayat President,
Budur.

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District : Chengalpattu

Circle : Madhuranthakam

Village : Bhudur (149)

1. Field no	71	9. Soil texture and type	0 - -
2. Clause no	1B1	10. Soil quality	-
3. OLD FIELD SUBDIVISION NO	70-1B	11. Solution (Rs - H)	0.0
4. Area	P	12. Area (Hectare - Air)	0 - 1.50
5. Govt / Ryatwari	Ryatwari	13. Total Settlement (Rs - Pi)	2.00 p.m
6. Type of land	Ryatwari Manai	14. Patta no	303
7. Source of irrigation	-	15. Note	-
8. Are you going?	-	16. Name	1. Kannappa Nayak

Note:



1. The above information / certificate copy details are obtained from E-Registry. Please confirm these by entering reference number [NA/35/07/149/71/1B1/70906](https://eservices.tn.gov.in) at <https://eservices.tn.gov.in> .

T/c
92

District : Chengalpattu

Circle : Madhuranthakam

Village : Esur

1. Field no	326	9. Soil texture and type	4 - 4
2. Clause no	1	10. Soil quality	5
3. OLD FIELD SUBDIVISION NO	1	11. Solution (Rs - H)	3.09
4. Area	-	12. Area (Hectare - Air)	0 - 24.00
5. Govt / Ryatwari	Ryatwari	13. Total Settlement (Rs - Pi)	0.74
6. Type of land	Wetland	14. Patta no	1072
7. Source of irrigation	-	15. Note	-
8. Are you going?	-	16. Name	Blessings 3 people

Note:



1. The above information / certificate copy details are obtained from E-Registry. Confirm these by entering reference number 35/07/150/326/1/30090 at <https://eservices.tn.gov.in> .

District : Chengalpattu

Circle : Madhuranthakam

Village : Esur

1. Field no	345	9. Soil texture and type	4 - 4
2. Clause no	1A	10. Soil quality	5
3. OLD FIELD SUBDIVISION NO	1	11. Solution (Rs - H)	3.09
4. Area	-	12. Area (Hectare - Air)	0 - 1.00
5. Govt / Ryatwari	Ryatwari	13. Total Settlement (Rs - Pi)	0.10
6. Type of land	Wetland	14. Patta no	409
7. Source of irrigation	-	15. Note	-
8. Are you going?	-	16. Name	1. King

Note:



1. The above information / certificate copy details are obtained from E-Registry. Confirm these by entering reference number [35/07/150/345/1A/30063](https://eservices.tn.gov.in) at <https://eservices.tn.gov.in> .

District : Chengalpattu

Circle : Madhuranthakam

Village : Esur

1. Field no	343	9. Soil texture and type	4 - 4
2. Clause no	1A4	10. Soil quality	5
3. OLD FIELD SUBDIVISION NO	1AP	11. Solution (Rs - H)	3.09
4. Area	-	12. Area (Hectare - Air)	0 - 6.00
5. Govt / Ryatwari	Ryatwari	13. Total Settlement (Rs - Pi)	0.18
6. Type of land	Wetland	14. Patta no	95
7. Source of irrigation	-	15. Note	-
8. Are you going?	-	16. Name	1. Sammandan

Note:



1. The above information / certificate copy details are obtained from E-Registry. Please confirm these by entering reference number 35/07/150/343/1A4/30024 at <https://eservices.tn.gov.in> .

District : Chengalpattu

Circle : Madhuranthakam

Village : Butur (149)

1. Field no	2A	9. Soil texture and type	0 - -
2. Clause no	1	10. Soil quality	-
3. OLD FIELD SUBDIVISION NO	2A-1A	11. Solution (Rs - H)	0.0
4. Area	P	12. Area (Hectare - Air)	0 - 2.00
5. Govt / Ryatwari	Ryatwari	13. Total Settlement (Rs - Pi)	2.00 p.m
6. Type of land	Ryathwari Manai	14. Patta no	336
7. Source of irrigation	-	15. Note	-
8. Are you going?	-	16. Name	1. Rajak

Note:



1. The above information / certificate copy details are obtained from E-Registry. Please confirm these by entering reference number [NA/35/07/149/2A/1/20932](https://eservices.tn.gov.in) at <https://eservices.tn.gov.in> .

District : Chengalpattu

Circle : Madhuranthakam

Village : Esur

1. Field no	344	9. Soil texture and type	4 - 4
2. Clause no	1A	10. Soil quality	5
3. OLD FIELD SUBDIVISION NO	1	11. Solution (Rs - H)	3.09
4. Area	-	12. Area (Hectare - Air)	0 - 1.00
5. Govt / Ryatwari	Ryatwari	13. Total Settlement (Rs - Pi)	0.10
6. Type of land	Wetland	14. Patta no	409
7. Source of irrigation	-	15. Note	-
8. Are you going?	-	16. Name	1. King

Note:



1. The above information / certificate copy details are obtained from E-Registry. Confirm these by entering the reference number [35/07/150/344/1A/30063](https://eservices.tn.gov.in) at <https://eservices.tn.gov.in> .

District : Chengalpattu

Circle : Madhuranthakam

Village : Butur (149)

1. Field no	2A	9. Soil texture and type	0 - -
2. Clause no	1	10. Soil quality	-
3. OLD FIELD SUBDIVISION NO	2A-1A	11. Solution (Rs - H)	0.0
4. Area	P	12. Area (Hectare - Air)	0 - 2.00
5. Govt / Ryatwari	Ryatwari	13. Total Settlement (Rs - Pi)	2.00 p.m
6. Type of land	Ryatwari Manai	14. Patta no	336
7. Source of irrigation	-	15. Note	-
8. Are you going?	-	16. Name	1. Rajak

Note:

1. The above information / certificate copy details are obtained from E-Registry. Please confirm these by entering reference number [NA/35/07/149/2A/1/20932](https://eservices.tn.gov.in) at <https://eservices.tn.gov.in> .

District : Chengalpattu

Circle : Madhuranthakam

Village : Butur (149)

1. Field no	74	9. Soil texture and type	0 - -
2. Clause no	2A6	10. Soil quality	-
3. OLD FIELD SUBDIVISION NO	74-2A6	11. Solution (Rs - H)	0.0
4. Area	P	12. Area (Hectare - Air)	0 - 4.00
5. Govt / Ryatwari	Ryatwari	13. Total Settlement (Rs - Pi)	4.00 p.m
6. Type of land	Ryathwari Manai	14. Patta no	310
7. Source of irrigation	-	15. Note	-
8. Are you going?	-	16. Name	1. Gengammal

Note:

1. The above information / certificate copy details are obtained from E-Registry. Please confirm these by entering reference number [NA/35/07/149/74/2A6/70974](https://eservices.tn.gov.in) at <https://eservices.tn.gov.in> .

District : Chengalpattu

Circle : Madhuranthakam

Village : Butur (149)

1. Field no	73	9. Soil texture and type	0 - -
2. Clause no	1	10. Soil quality	-
3. OLD FIELD SUBDIVISION NO	73-2A1	11. Solution (Rs - H)	0.0
4. Area	P	12. Area (Hectare - Air)	0 - 1.92
5. Govt / Ryatwari	Ryatwari	13. Total Settlement (Rs - Pi)	2.00 p.m
6. Type of land	Ryathwari Manai	14. Patta no	233
7. Source of irrigation	-	15. Note	-
8. Are you going?	-	16. Name	1. Vedhachalam

Note:



1. The above information / certificate copy details are obtained from E-Registry. Please confirm these by entering reference number [NA/35/07/149/73/1/70908](https://eservices.tn.gov.in) at <https://eservices.tn.gov.in> .

District : Chengalpattu

Circle : Madhuranthakam

Village : Bhudur (149)

1. Field no	72	9. Soil texture and type	0 - -
2. Clause no	1B1	10. Soil quality	-
3. OLD FIELD SUBDIVISION NO	70-1B	11. Solution (Rs - H)	0.0
4. Area	P	12. Area (Hectare - Air)	0 - 3.50
5. Govt / Ryatwari	Ryatwari	13. Total Settlement (Rs - Pi)	4.00 p.m
6. Type of land	Ryatwari Manai	14. Patta no	326
7. Source of irrigation	-	15. Note	-
8. Are you going?	-	16. Name	1. Navel

Note:

1. The above information / certificate copy details are obtained from E-Registry. Please confirm these by entering reference number [NA/35/07/149/72/1B1/70931](https://eservices.tn.gov.in) at <https://eservices.tn.gov.in> .

Government E-Seva Center

ANNEXURE 11



T/c
 2/2









T/C
2/2



69

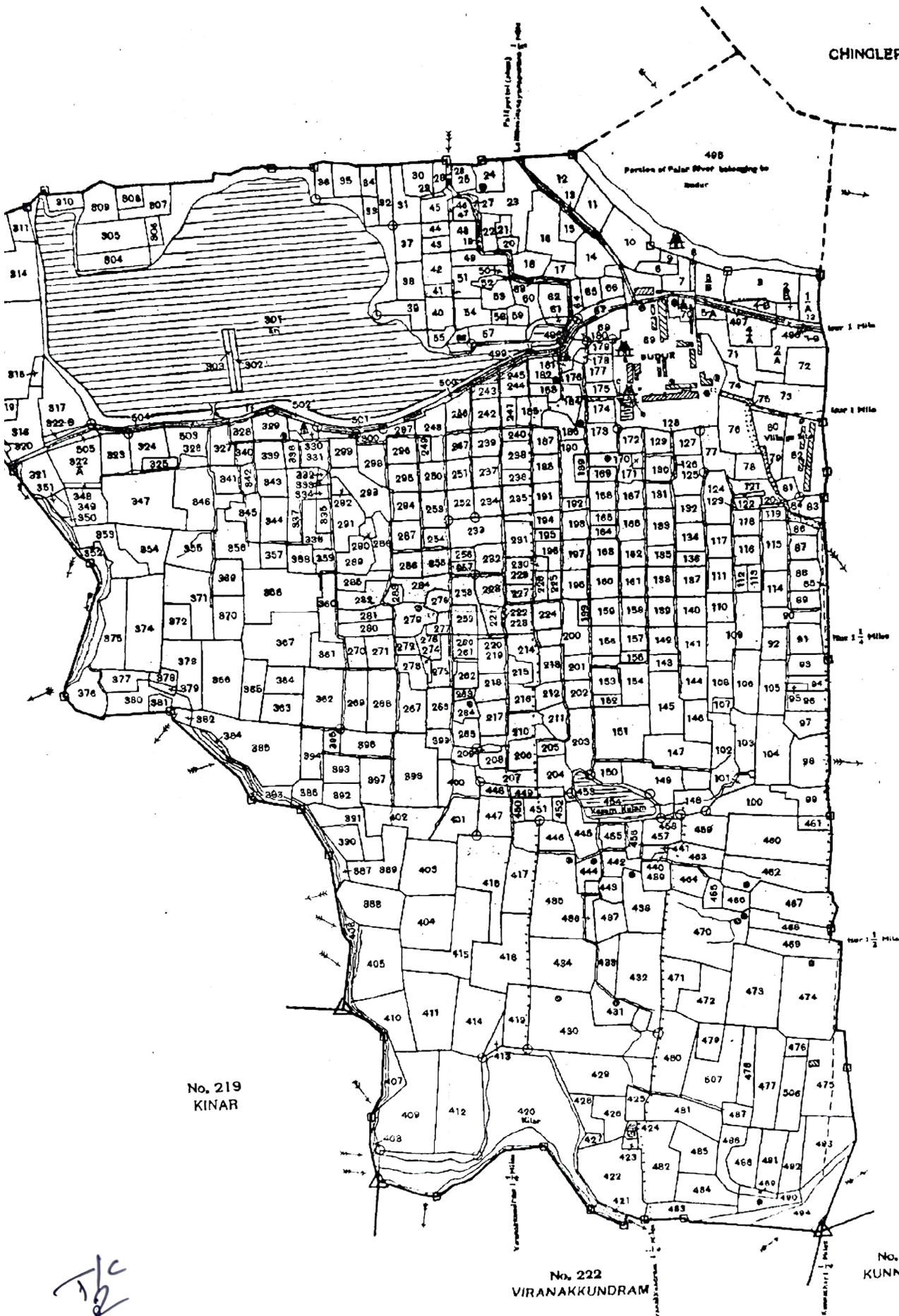








CHINGLEPUT TALUK



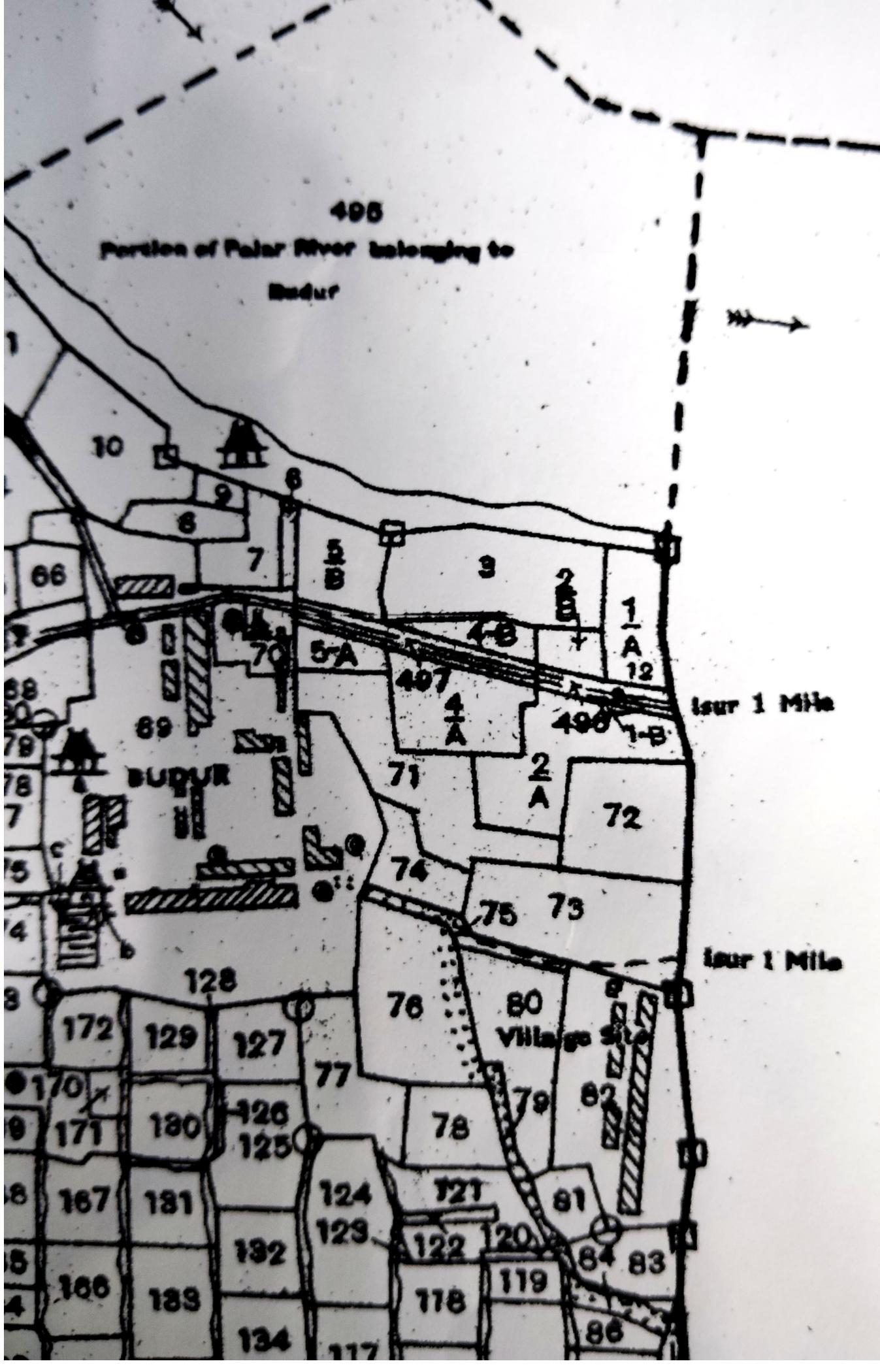
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No. 219
KINAR

No. 222
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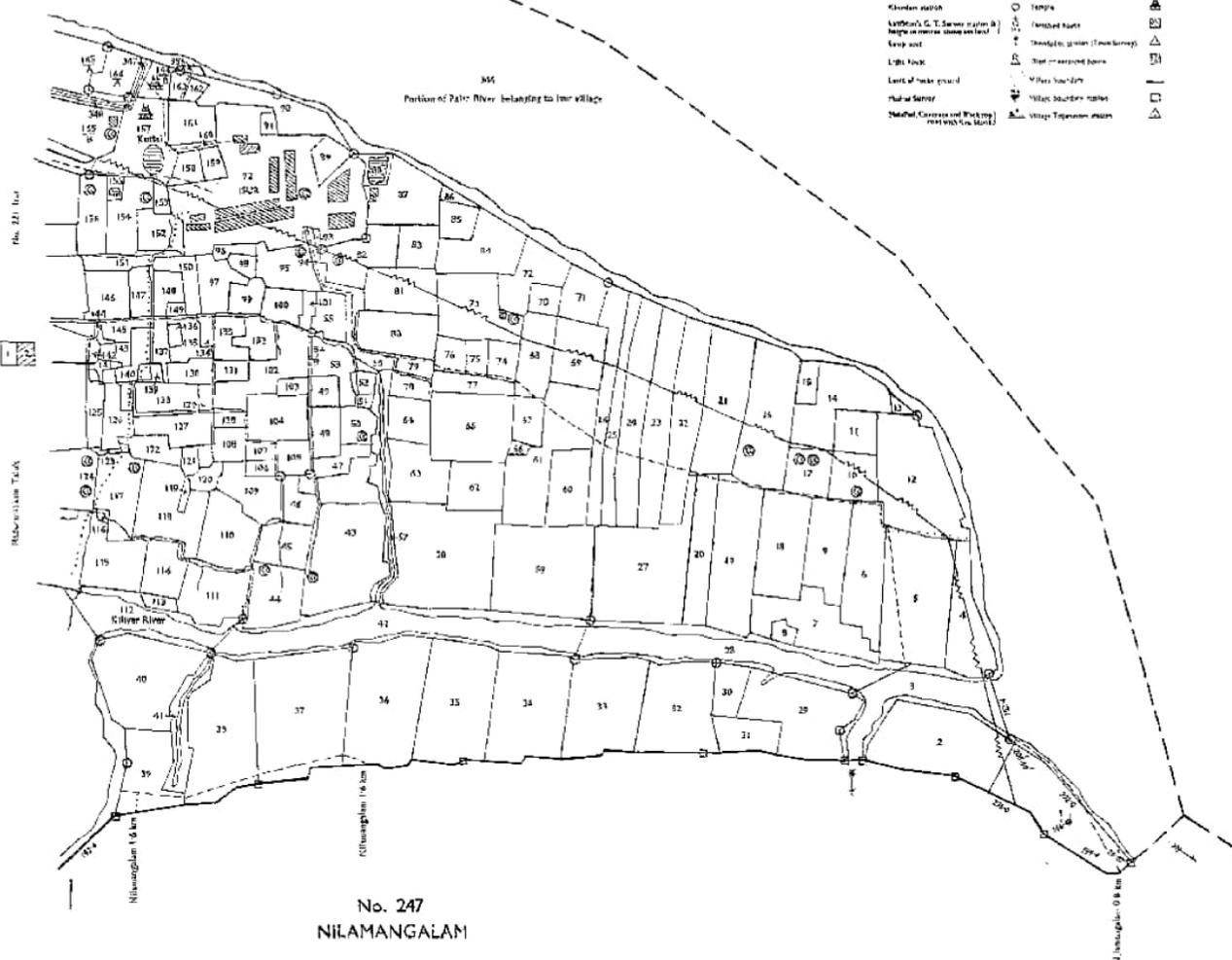


CHENGALPATTU TALUK

No. 247
NILAMANGALAM

STANDARD ABBREVIATIONS

Boundary of the village in the present village	Water channel	Well
Road present	Madam's well	FORUM
Canal	Canal	
Canal creek	Forest village	
Open Survey Station (Town Survey)	Railway line	
Chennai	State Canal and appurtenant	
Culvert and bridge	River and stream with water	
Barbed wire	Rock mark	
Electric Power House	Forest well	
Electric Substation	Well	
Electric Transmission Line	Well, Tank	
Ferry	Shrub and jungle	
Field Stone (Town Survey)	Water	
Gas Pipe	Spore well	
Forest ditch or pit	Survey line boundary	
Fort	Swamp	
Freemason	Tank	
Gravelled road with K.M. stone	Telephone line	
Hamlet	Tick mark	
Highway	Telephone exchange	
Indigo well	Telephone cross	
Kitchen station	Temple	
Madam's G. T. Survey station & bridge on river (shown on fact)	Thatched house	
Open well	Thatched house (Town Survey)	
L.R. Road	Tree or compound fence	
Limit of water ground	Water boundary	
Madam's Survey	Water boundary (shown)	
Madam's Survey and Working (shown on fact)	Village Telephone station	



Extracted from the original village map of 1979 brought up to date by embodying the changes in per the Survey and Mapping Department under the Updating Registry Scheme prepared and printed under the supervision of Mr. K. S. RAGHAYAN, A. M. I. S., Deputy Director of Survey and Land Records, of the Public-Works, Central Survey Office, Madras-5. Year of first publication 1980 (revised April 1980). Price Rs. 15/- © Copyright reserved by the Government of Tamil Nadu.



District : Chengalpattu

Taluk : Maduranthagam

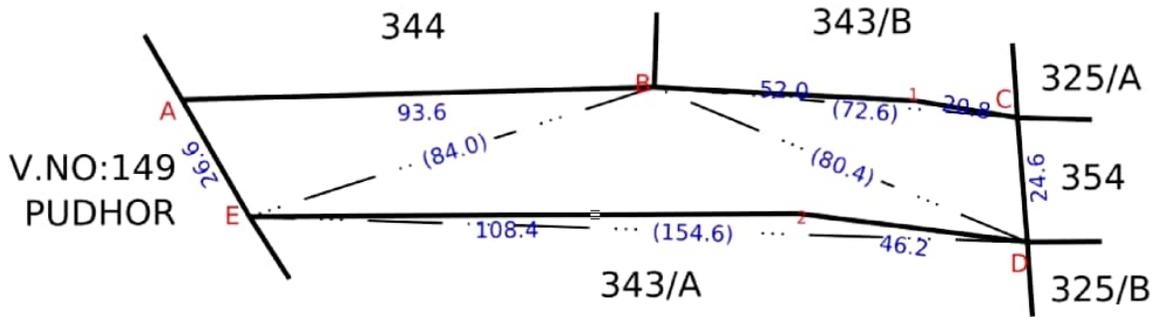
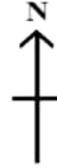
Village : Eesur [150]



Survey No : 355

Area : Hect 00 Ares 37.00

Scale : 1 : 1398



Date of Issue: 06-07-2024 16:02:10

Signed By Tahsildar
Name of approver : kous
Date of Approval : 21-03-2017



District : Chengalpattu

Taluk : Maduranthagam

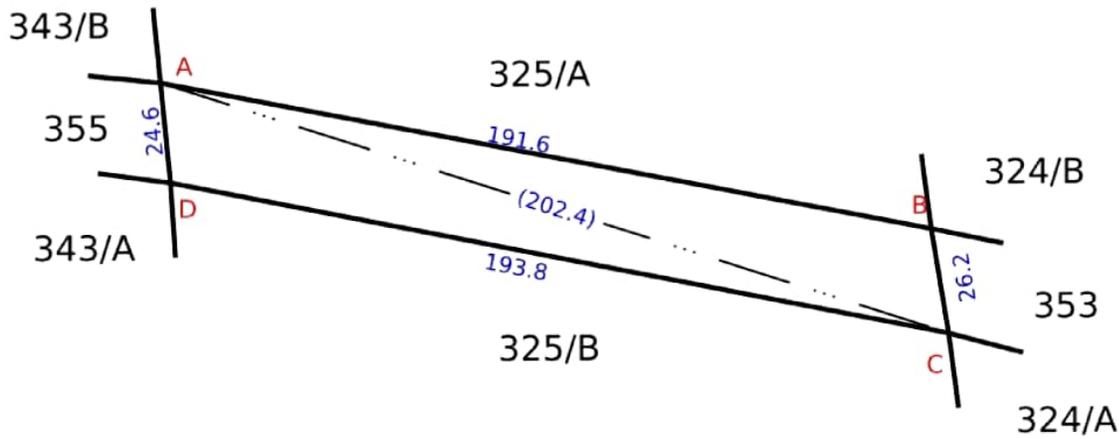
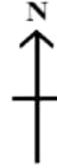
Village : Eesur [150]



Survey No : 354

Area : Hect 00 Ares 45.00

Scale : 1 : 1721



Date of Issue: 06-07-2024 16:01:05

Signed By Tahsildar
Name of approver : kous
Date of Approval : 21-03-2017



District : Chengalpattu

Taluk : Maduranthagam

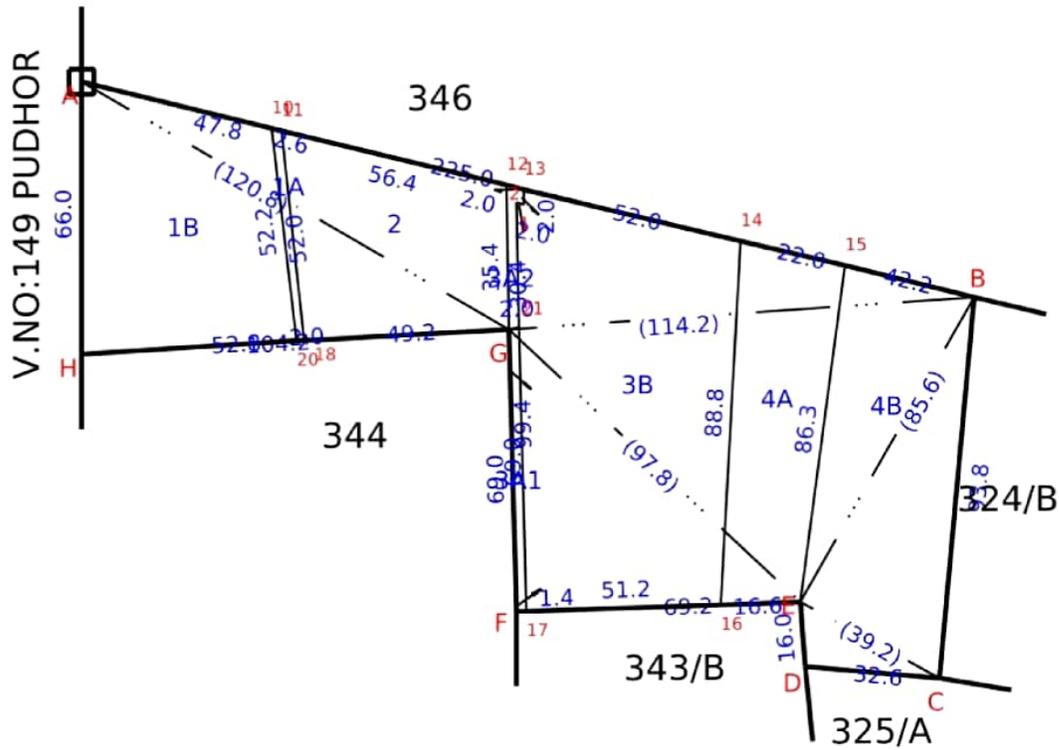
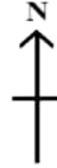
Village : Eesur [150]



Survey No : 345

Area : Hect 01 Ares 53.50

Scale : 1 : 1724



Date of Issue: 06-07-2024 15:59:44

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Name of approver : kous
Date of Approval : 24-02-2018



District : Chengalpattu

Taluk : Maduranthagam

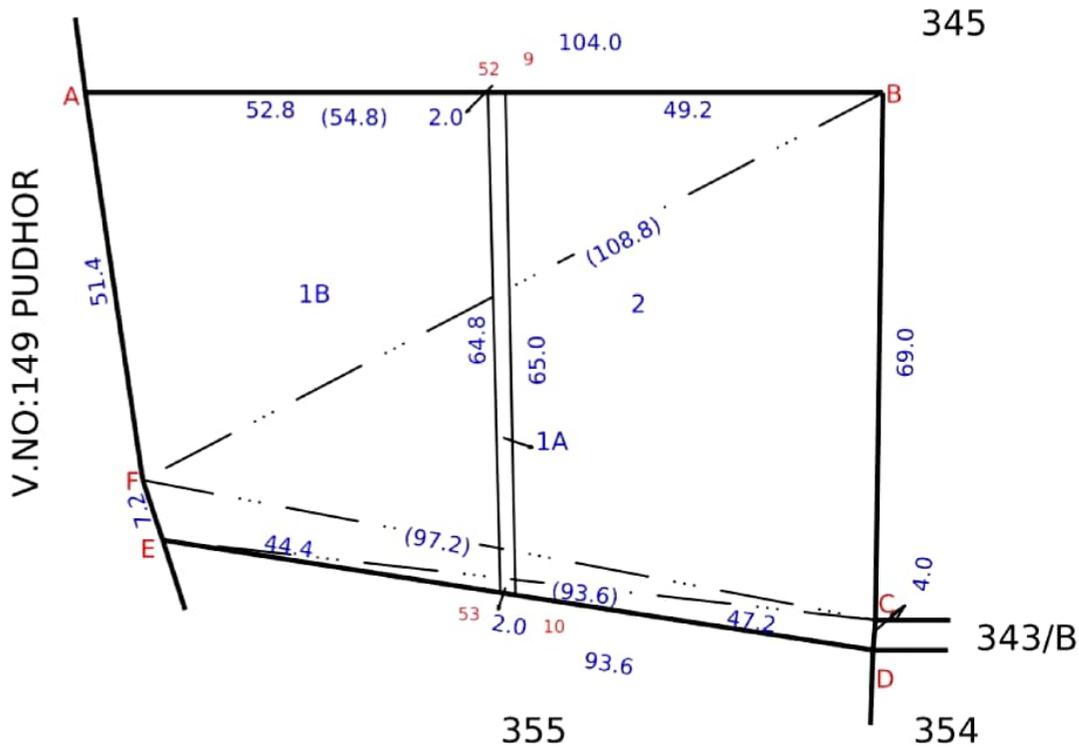
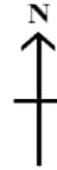
Village : Eesur [150]



Survey No : 344

Area : Hect 00 Ares 65.00

Scale : 1 : 924



Date of Issue: 06-07-2024 15:58:39

Signed By Tahsildar
Name of approver : kous
Date of Approval : 21-03-2017



District : Chengalpattu

Taluk : Maduranthagam

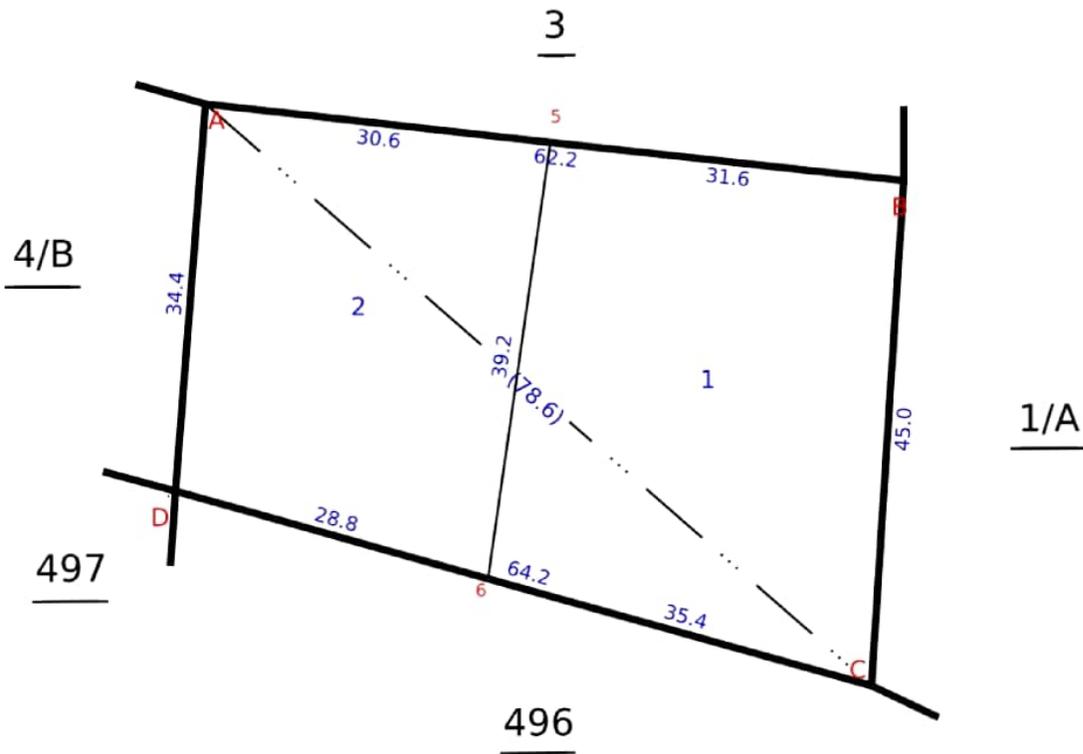
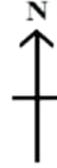
Village : Poothur (149) [149]



Survey No : 2B

Area : Hect 00 Ares 24.50

Scale : 1 : 626



Date of Issue: 06-07-2024 15:56:59

Signed By Tahsildar
Name of approver : kous
Date of Approval : 05-12-2017



District : Chengalpattu

Taluk : Maduranthagam

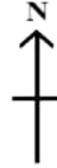
Village : Poothur (149) [149]



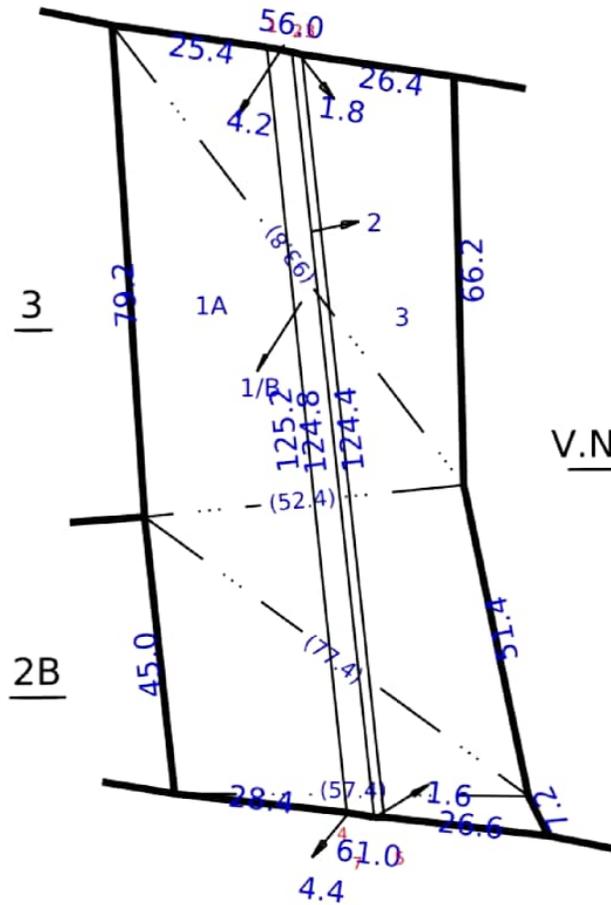
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Area : Hect 00 Ares 67.00

Scale : 1 : 1140



495



V.NO.150.ESURE

496

Date of Issue: 06-07-2024 15:55:52

Signed By Tahsildar

Name of approver : kous

Date of Approval : 05-12-2017



District : Chengalpattu

Taluk : Maduranthagam

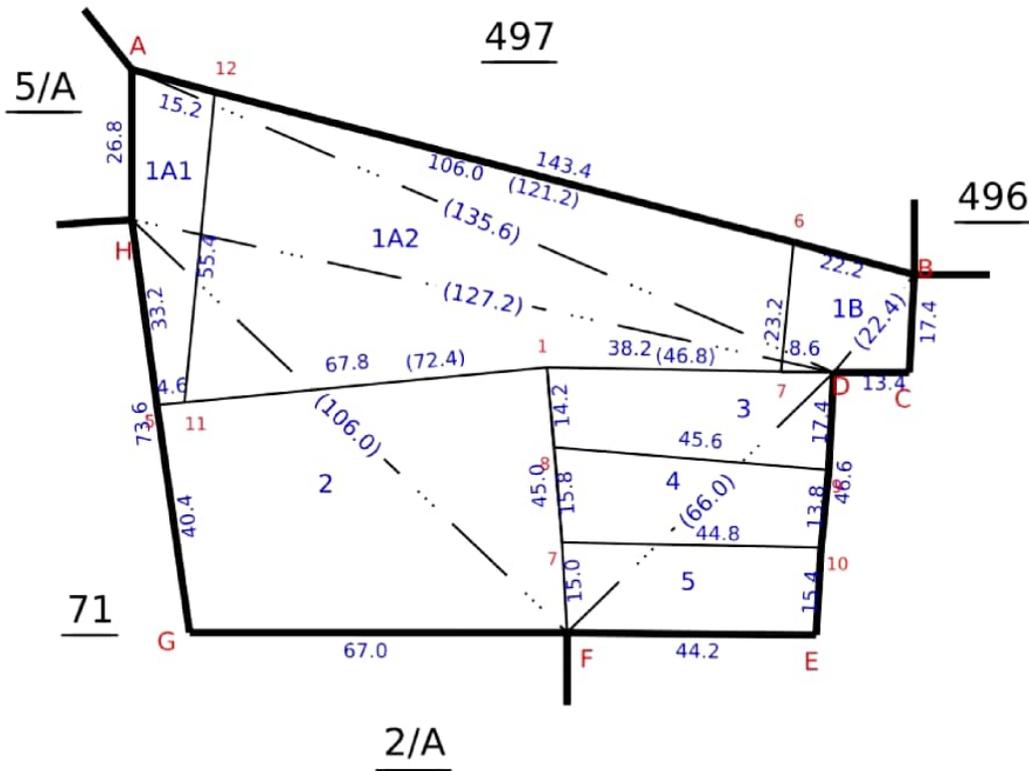
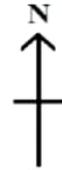
Village : Poothur (149) [149]



Survey No : 4AN

Area : Hect 01 Ares 2.00

Scale : 1 : 1258



Data Digitally Signed By S RAJESH



Date of Issue: 06-07-2024 15:52:20

District : Chengalpattu



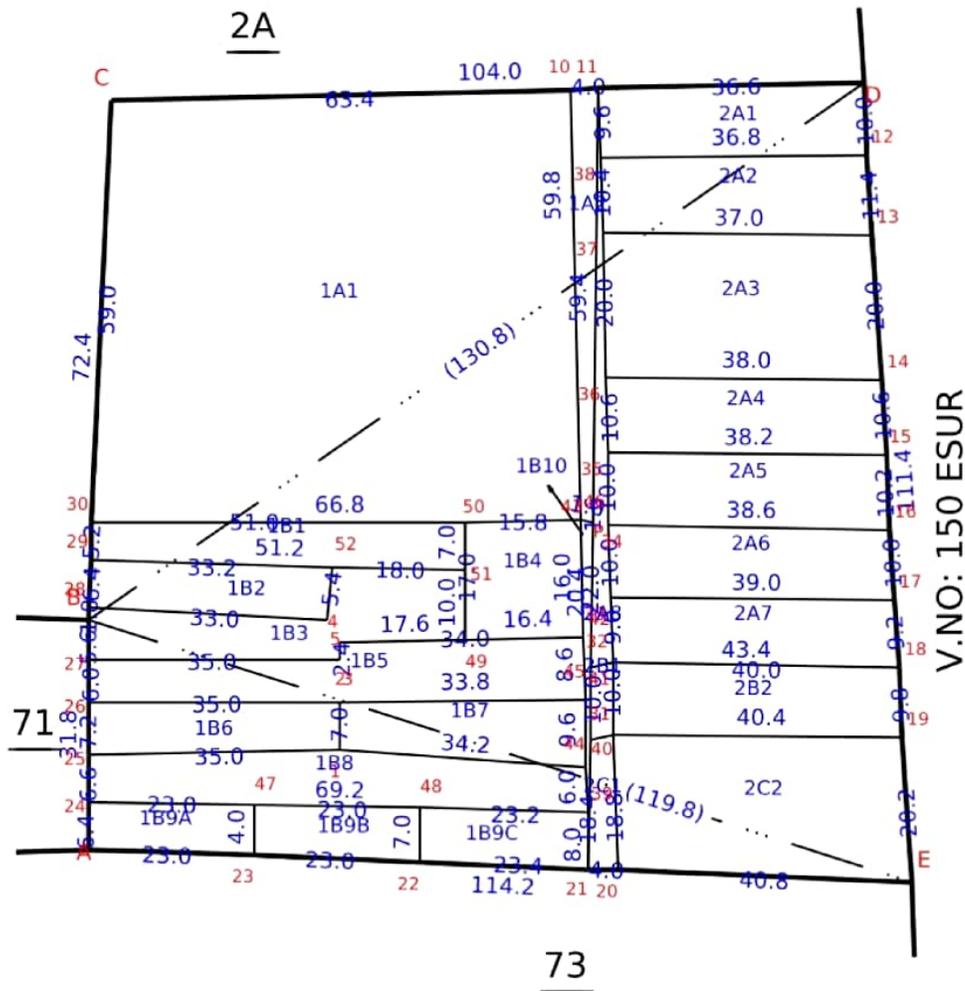
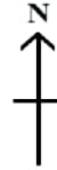
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Taluk : Maduranthagam

Area : Hect 01 Ares 18.00

Village : Poothur (149) [149]

Scale : 1 : 984



V.NO: 150 ESUR

Signed By Tahsildar
Name of approver : kous
Date of Approval : 23-04-2018



Date of Issue: 06-07-2024 15:53:41

**BEFORE THE NATIONAL
GREEN TRIBUNAL (SZ)
CHENNAI**

O.A. NO 102 of 2024

D. Sathasivam, S/o, M. Dhanapal,
..... Appellants

Vs.

The Union of India, Rep by the
Secretary,
Ministry of Environment, Forests &
Climate Change
And 9 Others.

... Respondents

**INDEX TO THE ADDITIONAL
TYPED SET OF PAPERS**

M/s. S. DEEPIKA M/s 1502/2000

D.SURESH M/s. 1771/2015

M.MARY RANI, M/s 1611/2014

V.MADASAMY M/s.6668/2021

COUNSEL FOR APPLICANT

7092314353

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